

**The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through [ementioning.phcbih@gov.in](mailto:ementioning.phcbih@gov.in)**

Mentioning matters regarding filing of fresh cases: 01.09.2020

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
1.	Rakesh Singh 9431049253	Ashish Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
2.	Rakesh Singh 9431049253	Ghura Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
3.	Rupesh Kr 8809469340	Sajan Mandal	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
4.	Rupesh Kr 8809469340	Sithu @Sethomandal	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
5.	Rupesh Kr 8809469340	Yugeshwar Sharma & Ors	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
6.	Vishal Vikram Rana 9470737947	Prashant Kr Singh	Cr. Misc	Habeas Corpus	<b>To be filed on email-id <a href="mailto:efiling.phcbih@gov.in">efiling.phcbih@gov.in</a></b>
7.	Vishal Vikram Rana 9470737947	Ram Chandra Sharma	CWJC	Pension matter	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>

8.	Vishal Vikram Rana 947073794 7	Vicky Kr	Cr. Misc (R. Bail)	In custody for more than 3 months	To be Filed through e- portal efiling.eco urts.gov.in
9.	Vishal Vikram Rana 947073794 7	Niranjn Paswan	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
10.	Sharda Nand Mishra 943045091 5	Brajesh Rai	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
11.	Sharda Nand Mishra 943045091 5	Debu Yadav Visundeo Yadav	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
12.	Sharda Nand Mishra 943045091 5	Raja Ram Sahani	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
13.	Sharda Nand Mishra 943045091 5	Md. Mobin Md. Motin Atawal Rahman	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
14.	Sharda Nand Mishra 943045091 5	Paras Sahni	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
15.	Sharda Nand Mishra 943045091 5	Sikendra Sharma Sulendra Sharma	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
16.	Sharda Nand	Shunya Lata Das	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed

	Mishra 943045091 5				through e-portal efiling.eco urts.gov.in
17.	Sharda Nand Mishra 943045091 5	Rambali Das Sivendra Kr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
18.	Sharda Nand Mishra 943045091 5	Ashutosh Pathak	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
19.	Sharda Nand Mishra 943045091 5	Gautam Kr Chaudhary	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
20.	Rajiv Ranjan 840989102 0	Bishwanath Rai	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
21.	Sanjeev Kr. Mishra 983506834 0	Not given	CWJC	Appointment matter	To be Filed through e- portal efiling.eco urts.gov.in
22.	Sadanand Roy Mob: Not given	Ashok Kr Roy	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
23.	Jitendra Kr. Singh 997362959 7	Vinod Chaudhari	CWJC	Release of vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
24.	Suman Kr 943107278 0	Bhuwan Malti Shikshan Prashikshan Mahavidyalay, East Champaran	CWJC	NOC to start four years ITEP Course not being granted by Aryabhata Knowledge	To be Filed through e- portal efiling.eco urts.gov.in

				University	
25.	Siddharth Harsh 943184422 7	Guddu Singh	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
26.	Ravi Nandan 930404075 4	Suman Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
27.	Binay Kr Singh 920433867 1	Sharavan Kr	CWJC	Release of vehicle	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
28.	Shekhar Kr Singh 993960895 2	Papu Sharma	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
29.	Sharda Nand Mishra 943045091 5	Gurudeo Jha	CWJC	Transfer matter	To be Filed through e-portal efiling.eco urts.gov.in
30.	Sharda Nand Mishra 943045091 5	Md. Jauwad Alam	CWJC	Transfer matter	To be Filed through e-portal efiling.eco urts.gov.in
31.	Vishal Vikram Rana 947073794 7	Vicky Kr	Cr. Misc (R. Bail)	In custody since 14.9.2019	To be Filed through e-portal efiling.eco urts.gov.in
32.	Vishal Vikram Rana 947073794 7	Kanti Singh	CWJC	Electricity of petitioner has been cut without any reason	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
33.	Rashid Izhar 943101710 7	Pratjinya Social Organisation	IA in CWJC	For filing IA	To be Filed through e-portal

					efiling.eco urts.gov.in
34.	Bipin Bihari Singh 887724129 2	Md. Chand Anwar	CWJC	Release of payment of salary	To be Filed through e- portal efiling.eco urts.gov.in
35.	Bipin Bihari Singh 887724129 2	Anwari Ahmad	CWJC	Release of payment of salary	To be Filed through e- portal efiling.eco urts.gov.in
36.	Bipin Bihari Singh 887724129 2	Sanju Kumari	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
37.	Bipin Bihari Singh 887724129 2	Sabiha Naz	CWJC	Release of payment of salary	To be Filed through e- portal efiling.eco urts.gov.in
38.	Saroj Kr 9334281109	Satender Kr. Rai	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
39.	Pramod Kr. Singh 9934991146	Md. Nijam	Cr. Rev	For quashing an order passed in Principal Judge, Family Court, Samastipur	To be Filed through e- portal efiling.eco urts.gov.in
40.	Satya Prakash Parasar 983507920 5	Md. Waris Alam	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
41.	Sanjeev Kr. Mishra 983506834 0	Sanjeev Kr. Mishra	PIL	Modification	To be Filed through e- portal efiling.eco urts.gov.in

42.	Rakesh Singh 9431049253	Pappu Sao	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efiling.eco urts.gov.in
43.	Indra Deo Prasad 9386442093	Lakshman Yadav	Cr. Rev	Modification	To be Filed through e-portal efiling.eco urts.gov.in
44.	Md. Ziaul Quamar 9835233152	Sabnam and another	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
45.	Kumar Uday Singh 9431074269	Sri Bhagwan Singh	I.A. in Cr. Appeal No. 2178 of 2020 (S.J.)	I.A. for bail (Petitioner is aged about 72 years and suffering from several ailments. Petitioner is in custody since 09.04.2019)	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
46.	Shashank Chandra 9835160655	Indu Devi	MJC (Contempt Application)	The Hon'ble High Court specifically directed to dispose of the Revision within two weeks but despite a lapse of about two months, the same has not been disposed	To be Filed through e-portal efiling.eco urts.gov.in
47.	Vijay Shankar Shrivastava 9431074269	Bijay Patel	CWJC	Land encroachment matter93	To be Filed through e-portal efiling.eco urts.gov.in
48.	Jayram Prasad 9304728590	Ashif Khan @ Monu @ Areef Hasan	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal

					efiling.eco urts.gov.in
49.	Anjani Kumar Sinha 94316914 42	Ramashish Sahni	CWJC (Excise Act)	Release of vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
50.	Sanjeev Ranjan 87898058 33	Suleman and another	I.A. in Cr. Appeal No. 1938 of 2019 (S.J.) (R. Bail)	In custody for 17 months (Petitioner is a lady aged 49 years)	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
51.	Md. Ziaul Quamar 98352331 52	Mojibur Rahman @ Md. Mojibur Rahman and others	Cr. Misc. (R. Bail) (SC/ST act)	Not given	To be Filed through e- portal efiling.eco urts.gov.in
52.	Alok Kumar Choudhar y 70040361 89	Dharmendra Yadav	Cr. Misc. (R. Bail) (Excise Act)	In custody since 13.06.2020	To be Filed through e- portal efiling.eco urts.gov.in
53.	Sumit Kumar Jha 94302070 40	Dukhan Singh	Cr. Misc. (R. Bail)	In custody since 30.11.2019 [Petitioner is suffering from Anxiety Neurosis (G.A.D.) and other diseases due to which he was hospitalized several times during custody]	To be Filed through e- portal efiling.eco urts.gov.in
54.	Anjali Kumar Jha 99346406 30	Mukesh Yadav	Cr. Misc. (R. Bail)	In custody since 28.01.2020	To be Filed through e- portal efiling.eco urts.gov.in
55.	Anjali Kumar Jha 99346406 30	Pappu Rai and another	Cr. Misc. (R. Bail) (Excise Act)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
56.	Naresh	Hareram	Cr. Misc.	In custody	To be

	Prasad 94310049 54	Ram	(R. Bail)	since 05.02.2020	Filed through e- portal efiling.eco urts.gov.in
57.	Satish Kr Singh 94714600 28	Abhimanyu Mahto	Cr. Misc (R. Bail)	IN custody	To be Filed through e- portal efiling.eco urts.gov.in
58.	Shambhu Saran Singh 93860662 68	Shailendra Singh	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
59.	Ravi Nandan 93040407 54	Muntun Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
60.	Ganesh Pd Singh 99340639 94	Bhikhari Ram	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
61.	Arun Kr. 94310387 97	Rajesh Pandey	Cr. App (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
62.	Yugal Kishore 98352356 17	Umesh Ray	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
63.	Mukesh Kr. Singh 98354178 62	Muktinath Mahto and Ors.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
64.	Sushil Kr. Jha 62022273	Abhay Jayswal @ Abhay	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-

	51	Jaiswal			portal efiling.eco urts.gov.in
65.	Sushil Kr. Jha 62022273 51	Kaushal Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
66.	Prabhat Kr. Singh 99340132 67	Manjay Kr. Rai	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
67.	Suman Kr. 94310728 70	Bhuwan Malti Shikshan Prashikshan Mahavidlaya	CWJC	Affiliation of college matter	To be Filed through e- portal efiling.eco urts.gov.in
68.	Suman Kr. 94310728 70	Tarkeshwar Narayan Agrawal Shikshan Prashikshan Mahavidlaya	CWJC	Affiliation of college matter	To be Filed through e- portal efiling.eco urts.gov.in
69.	Sadanand Roy	Ashok Kr. Roy @ Ashok Kr.	CR. Misc. (R.Bail)	In custody since 08.03.2020	To be Filed through e- portal efiling.eco urts.gov.in
70.	Jitendra Kr. Singh 99736295 97	Vinod Chaudhari	CWJC (DB)	Release of vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
71.	Rupesh Kr. 88094693 40	Yugeshwar Sharma & Ors.	Cr. Misc. (R.Bail)	In custody since 18.03.2020	To be Filed through e- portal efiling.eco urts.gov.in
72.	Rupesh Kr. 88094693 40	Sithu @ Setho Mandal	Cr. Misc. (R.Bail)	In custody since 16.03.2020	To be Filed through e- portal efiling.eco urts.gov.in
73.	Rupesh Kr.	Sajan Mandal	Cr. Misc.	Apprehension	To be

	88094693 40	& Ors.	(A.Bail)	of arrest	Filed through e-portal e-filing.eco urts.gov.in
74.	Purushottam Kr. Khanna 9431043413	Sanjeev Kr. Yadav, Asst. Teacher in Rajkiya Middle School, Bhikhanpur, Nagar Nigam, Bhagalpur	CWJC	Petitioners craves leave for this Hon'ble Court to file a writ petition in Memo No. 1200 dt. 22.04.2020 whereby the respondent D.P.O. has ordered for the recovery of the amount so paid to the petitioner	To be Filed through e-portal e-filing.eco urts.gov.in
75.	Satyavrat Verma 9934044900	Pradip Deo @ Pradip Kr. Deo	CWJC	Suspension of Arm License	To be Filed through e-portal e-filing.eco urts.gov.in
76.	Rakesh Singh 9431049253	Pappu Sao	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal e-filing.eco urts.gov.in
77.	Vishal Vikram Rana 9470737947	Prashant Kr. Singh	Habeas Corpus	Matter relates to illegal detention of a major girl	<b>To be filed on email-id e-filing.phc-bih@gov.in</b>
78.	Rakesh Singh 9431049253	Rishikesh Yadav and Ors.	Cr. App. (SJ) (A.Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal e-filing.eco urts.gov.in
79.	Rakesh Singh 9431049253	Sanjay Chaudhary @ Manjhil Chaudhary	Cr. Misc. (R.bail)	In custody	To be Filed through e-portal e-filing.eco urts.gov.in

80.	Ramakant Yadav 99736760 02	Ranjan Kumar Singh	CWJC	Land encroachment	To be Filed through e-portal efilng.eco urts.gov.in
81.	Shankar Kumar 93040349 12	KripanMahto and another	Cr. Misc. (R. Bail)	In custody since 21.1.2020	To be Filed through e-portal efilng.eco urts.gov.in
82.	Bimal Kumar 94308287 56	Amit Kumar	I.A. in Cr. Appeal No. 840 of 2017 (R. Bail)	I.A. for bail (In custody since 26.10.2016)	To be Filed through e-portal efilng.eco urts.gov.in
83.	Bimal Kumar 94308287 56	Bipin Singh @ Bipin Ram	I.A. in Cr. Appeal No. 1434 of 2017 (R. Bail)	I.A. for bail (In custody for more than 4 years)	To be Filed through e-portal efilng.eco urts.gov.in
84.	Dr. Amrendra Kumar 94310744 66	Arvind Singh	I.A. in Cr. Appeal (D.B.) No. 1332 of 2017 (R. Bail)	I.A. for bail (Appellant No.1 who is a serious Low Grade Right Insular Glioma (Heart Disease) patient and Implantable Cardioverter-Defibrillator (ICD) was implanted by the expert doctors Medanta Hospital, Gurgaon on 17.08.2015	To be Filed through e-portal efilng.eco urts.gov.in
85.	Kumar Praveen 98354670 09	Ram PunitSahni	Cr. Misc. (A. Bail) (Excise Act)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
86.	Ajay	Kabutari Devi	Cr. Misc.	In custody	To be

	Kumar Pandey 94310034 71		(R. Bail)	since 23.05.2020 (Petitioner is a lady)	Filed through e-portal efiling.eco urts.gov.in
87.	Bimal Kumar 94308287 56	Rajiv Kumar Singh	I.A. in Cr. Appeal No. 1402 of 2018 (D.B.)	Seeks permission for file I.A.	To be Filed through e-portal efiling.eco urts.gov.in
88.	Ankit Kumar 82523582 22	Ravi Kumar Singh	Cr. Misc. (R. Bail)	In custody since 27.02.2020	To be Filed through e-portal efiling.eco urts.gov.in
89.	Ankit Kumar 82523582 22	Arun Kumar Paswan	Cr. Misc. (R. Bail)	In custody since 29.01.2020	To be Filed through e-portal efiling.eco urts.gov.in
90.	PrabhatRanjan 99340898 94	Maruti Traders	CWJC	Not given	To be Filed through e-portal efiling.eco urts.gov.in
91.	Alok Kumar Alok 93341499 71	ShamsherAlam	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
92.	Alok Kumar Alok 93341499 71	Md. Belal	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
93.	Alok Kumar Alok 93341499 71	Bharat Rai and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
94.	Alok Kumar Alok	Narayan Mahto and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-

	93341499 71				portal efiling.eco urts.gov.in
95.	Alok Kumar Alok 93341499 71	Ramwati Devi	Cr. Misc. (R. Bail)	In custody since 13.08.2019	To be Filed through e- portal efiling.eco urts.gov.in
96.	Alok Kumar Alok 93341499 71	Sunil Rai @ Sunil Kumar	Cr. Misc. (R. Bail)	In custody since 01.07.2020	To be Filed through e- portal efiling.eco urts.gov.in
97.	Manish Chandra Gandhi 98524754 51	Amarjeet Tiwari	Cr. Misc. (R. Bail) (Excise Act) (Arms Act)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
98.	Manish Chandra Gandhi 98524754 51	Bikki Kumar @ Bikki Kumar Yadav and others	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act) (Arms Act)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
99.	Manish Chandra Gandhi 98524754 51	Chnadra Prakash Mahto @ Chandra Mohan Mahto	Cr. Misc. (R. Bail) (Tied-Up)	In custody since 15.06.2016	To be Filed through e- portal efiling.eco urts.gov.in
100.	Manish Chandra Gandhi 98524754 51	AftabAlam and others	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
101.	Manish Chandra Gandhi 98524754 51	Sonu Kumar @ Rohit Kumar	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act) (Arms Act)	Apprehension of arrest (Petitioner is a very poor person)	To be Filed through e- portal efiling.eco urts.gov.in
102.	Manish Chandra Gandhi 98524754 51	Mithilesh Singh	Cr. Misc. (R. Bail)	In custody since 18.05.2020	To be Filed through e- portal efiling.eco

					urts.gov.in
103.	Manish Chandra Gandhi 9852475451	Rakesh Kumar and another	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
104.	Manish Chandra Gandhi 9852475451	Ravi Kumar	Cr. Misc. (R. Bail)	In custody since 08.06.2020	To be Filed through e-portal efilng.eco urts.gov.in
105.	Manish Chandra Gandhi 9852475451	Deepak Kumar	CWJC (DB) (State Excise Matter)	Release of vehicle	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
106.	Prabhat Ranjan 9934089894	Shree Enterprises	CWJC	Release of perishable food products and disposal of representation regarding the same	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
107.	Prabhat Ranjan 9934089894	Subham Logistics	CWJC	Release of perishable processed food item and vehicle	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
108.	Prabhat Ranjan 9934089894	Supriya Trading Company	CWJC	Release of perishable food item and vehicle	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
109.	VivekaNand Singh 9835421373	MantoonSah	Cr. Misc. (R. Bail)	In custody since 08.06.2020 (Petitioner has not been named in the F.I.R.)	To be Filed through e-portal efilng.eco urts.gov.in
110.	VivekaNand Singh 9835421373	Pramod Kumar Singh	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
111.	VivekaNand Singh 98354213	Narouttam Chaudhary	Cr. Misc. (R. Bail)	In custody since 03.06.2020	To be Filed through e-

	73				portal efiling.eco urts.gov.in
112.	Birendra Kumar 62006368 58	Man Sarovar Singh	CWJC	Seeking retiral benefit (Petitioner and his family are facing starvation)	To be Filed through e- portal efiling.eco urts.gov.in
113.	Birendra Kumar 62006368 58	Pramod Kumar Sharma	CWJC	Salary matter	To be Filed through e- portal efiling.eco urts.gov.in
114.	Birendra Kumar 62006368 58	Amrendra Mishra @ Chhote	Cr. Misc. (A. Bail)	Apprehension of arrest (Wife of the petitioner is seriously ill)	To be Filed through e- portal efiling.eco urts.gov.in
115.	Gautam Kumar Yadav 97082158 24	AshutoshCho ubey @ ChotuChaube y and others	Quashing (SC/ST Act)	Quashing matter (Old parents of the petitioner are seriously ill)	To be Filed through e- portal efiling.eco urts.gov.in
116.	Virendra Kumar 90064937 00	Awanish Kumar	Cr. Misc. (R. Bail)	In custody since 04.03.2020	To be Filed through e- portal efiling.eco urts.gov.in
117.	Virendra Kumar 90064937 00	Bhagnarayan Das	Cr. Misc. (R. Bail)	In custody since 21.06.2020	To be Filed through e- portal efiling.eco urts.gov.in
118.	Virendra Kumar 90064937 00	Binod Kumar	CWJC	Petitioner has applied for selection to the post of Chowkidar. Petitioner's father was retired from the post of chowkidar but respondents are not	To be Filed through e- portal efiling.eco urts.gov.in

				considering the claim of the petitioner	
119.	Virendra Kumar 9006493700	BinodMahto	Cr. Misc. (R. Bail)	In custody since 07.08.2020	To be Filed through e-portal efilng.eco urts.gov.in
120.	Ranjan Kumar Jha 9006547603	Bittu Mandal	Cr. Misc. (R. Bail)	In custody since 18.01.2020	To be Filed through e-portal efilng.eco urts.gov.in
121.	Ranjan Kumar Jha 9006547603	Kishor Kumar and another	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
122.	Ranjan Kumar Jha 9006547603	Pawarit Kumar	Cr. Misc. (R. Bail)	In custody since 17.05.2020	To be Filed through e-portal efilng.eco urts.gov.in
123.	Ranjan Kumar Jha 9006547603	Santosh Yadav and others	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
124.	Ranjan Kumar Jha 9006547603	Pawan Yadav	Cr. Misc. (R. Bail)	In custody since 18.05.2019	To be Filed through e-portal efilng.eco urts.gov.in
125.	Ranjan Kumar Jha 9006547603	Chandra Shekhar Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
126.	Ranjan Kumar Jha 9006547603	Safikul Islam @ Safibul Islam and others	I.A. in Cr. Appeal (S.J.) No. 513 of 2019 (R.	I.A. for bail (Appellants are in custody since long)	To be Filed through e-portal efilng.eco

			Bail)		urts.gov.in
127.	Praveen Kumar Agrawal 9431268441	Aashish Kumar	Cr. Misc. (R. Bail)	In custody since 22.05.2020	To be Filed through e-portal efilng.eco urts.gov.in
128.	Praveen Kumar Agrawal 9431268441	InodRajbhar	Cr. Misc. (R. Bail)	In custody since 09.12.2016	To be Filed through e-portal efilng.eco urts.gov.in
129.	Praveen Kumar Agrawal 9431268441	SarwarAlam	Cr. Misc. (R. Bail)	In custody since 06.09.2019	To be Filed through e-portal efilng.eco urts.gov.in
130.	Praveen Kumar Agrawal 9431268441	Md. AnsarAlam	Cr. Misc. (A. Bail) (Excise Act)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
131.	Praveen Kumar Agrawal 9431268441	Md. Faruqe @ Faruqe	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
132.	Ajay Kumar Pandey 9431003471	Kabutari Devi	Cr. Misc. (R. Bail)	In custody since 23.05.2020 (Petitioner is a lady)	To be Filed through e-portal efilng.eco urts.gov.in
133.	Ranjay Kumar Singh 9386671112	Dara Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
134.	Randhir Kumar 9431094364	Suresh Kumar	CWJC	Release of vehicle	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
135.	Radha Mohan Singh	Gopal Sah @ Gopal Kumar	Cr. Misc. (R. Bail) (POCSO)	In custody since 16.03.2020	To be Filed through e-

	94722444 12		Act)		portal efiling.eco urts.gov.in
136.	Radha Mohan Singh 94722444 12	Jaleshwar Rai and others	Cr. Misc. (A. Bail)	Apprehension of arrest (Land Dispute)	To be Filed through e- portal efiling.eco urts.gov.in
137.	Virendra Kumar 90064937 00	Kailash Mahto	Cr. Misc. (R. Bail)	In custody since 27.07.2020	To be Filed through e- portal efiling.eco urts.gov.in
138.	Bharat Lal 94314571 01	Ranjeet Chauhan	Cr. Misc. (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
139.	Anukritijai puriyar 89869032 91	Andalib Hasan	CWJC	The candidature of the petitioner has been cancelled only on the statement of the Executive Engineer.	To be Filed through e- portal efiling.eco urts.gov.in
140.	Sidhendra Narayan Singh 90652914 92	Ram Nandan Singh @ Ram Balak Singh	Cr.W.J.C.	For registering F.I.R. against SHO and associate police	To be Filed through e- portal efiling.eco urts.gov.in
141.	Ravi Shankar 94310943 65	MahendraGo sai	CWJC	Encroachment matter	To be Filed through e- portal efiling.eco urts.gov.in
142.	Ravi Shankar Sahay 94310943 65	Kripa Narayan Singh	CWJC (B.T. Act)	Even without notice to the petitioner the collector has passed an order of abandoning the holding under Section	To be Filed through e- portal efiling.eco urts.gov.in

				87 of B.T. Act	
143.	PratimaKumar 81026504 41	Vijay Singh	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
144.	Radha Mohan Singh 94722444 12	Om Prakash Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
145.	Chandra Shekhar Anand 93046562 85	Rahul Yadav	Cr. Misc. (Restoratio n)	Petitioner has filed a restoration application after granting permission for filing through Email on 13.07.2020, but up till now the Token Number has not been generated	Registrar List to verify
146.	Ramakant Yadav 99736760 02	Ranjan Kumar Singh	CWJC	Land encroachment	To be Filed through e- portal efiling.eco urts.gov.in
147.	Ranjay Kumar Singh 93866711 12	Ravi Shankar Prasad	Cr. Misc. (A. Bail)	Apprehension of arrest (Petitioner is a teacher in government school)	To be Filed through e- portal efiling.eco urts.gov.in
148.	Ranjay Kumar Singh 93866711 12	Suraj Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
149.	Ranjay Kumar Singh 93866711 12	Rishu Raman Singh @ Somar Singh	Cr. Misc. (R. Bail)	In custody since 24.02.2020 (Family of the petitioner is facing great	To be Filed through e- portal efiling.eco urts.gov.in

				economical problem)	
150.	Satyendra Pandey 9835287858	Santosh Rai	Cr. Misc. (R. Bail) (Arms Act)	In custody since 25.02.2020	To be Filed through e-portal efiling.ecourts.gov.in
151.	Chandra Shekhar Anand 9304656285	Shiv Kumar Paswan @ Shiv Kumar Pasma	Cr. Misc. (R. Bail)	Petitioner has filed a regular bail application after granting permission for filing through Email on 09.07.2020, but up till now the Token Number has not been generated	Registrar List to verify
152.	Gautam Kumar Yadav 9708215824	Subash Yadav	Cr. Misc. (A. Bail) (Excise Act)	Modification of A. Bail (Old mother and father of the petitioner are seriously ill)	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
153.	Chandra Shekhar Anand 9304656285	Subodh Bhagat	Cr. Misc. (R. Bail)	Petitioner has filed a regular bail application after granting permission for filing through Email on 09.07.2020, but up till now the Token Number has not been generated	Registrar List to verify
154.	Virendra Kumar 9006493700	Suraj Mukhiya	Cr. Misc. (A. Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
155.	Prashant Kumar 9582941399	Bunni Lal Sharma	Cr. Misc. (R. Bail)	In custody since 25.07.2020	To be Filed through e-portal

					efiling.eco urts.gov.in
<b>03.09.2020</b>					
156.	Rajeev Ranjan 89693430 87	Vikash Kumar @ Vikash Ram	To file Criminal Misc. (R.Bail)	Custody since 21.06.2020.	To be Filed through e- portal efiling.eco urts.gov.in
157.	Bhola Prasad 94301477 24	Monu Kumar @ Monu Kumar Tiwary	To file Criminal Misc. (R.Bail)	Custody since 18.5.2020.	To be Filed through e- portal efiling.eco urts.gov.in
158.	Raghav Prasad 94316248 30	Binod Chaudhary	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e- portal efiling.eco urts.gov.in
159.	<b>Ravi Bhardwaj 8002267 505</b>	Anjani Singh @ Anjani Kumar Singh	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e- portal efiling.eco urts.gov.in
160.	Dr. Anjani Prasad Singh 99340401 82	Ritesh Kumar alias Rikesh Kumar	To file Criminal Misc.	Custody since 2.9.2019	To be Filed through e- portal efiling.eco urts.gov.in
161.	Deepak Kumar 93349098 06	Vijay Chouhan @ Vijay Kumar & others	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e- portal efiling.eco urts.gov.in
162.	Md. Shahnaw az Ali 94304967 18	Syed Iftesad Raja @ Mona	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e- portal efiling.eco urts.gov.in
163.	Prabhat Kumar 99340132 67	Bittu Kumar	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e- portal

					efiling.eco urts.gov.in
164.	Raghav Prasad 94316248 30	Bikash Kumar @ Birkesh Kumar	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
165.	Deepak Kumar 93349098 06	Satya Prakash Kumar	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
166.	Bijay Prakash Singh 99348049 95	Sheikh Ali Raja	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
167.	Girish Chandra 98354459 02	Ashok Sahni	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
168.	Bijay Prakash Singh 99348049 95	Golu Yadav	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
169.	Girish Chandra 98354459 02	Raja Paswan & another	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
170.	Krishna Murari 91228680 61	Jay Kishore @ Jay Kishore Singh & ors	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
171.	Deepak Kumar 93349098 06	Karu Yadav@ Sanjeet Kumar	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in

172.	Pramod Kumar Verma 9835427885	Arvind Kumar	To file Criminal Misc. (R.Bail)	Custody since 4.6.2020	To be Filed through e-portal efilng.eco urts.gov.in
173.	Pramod Kumar Verma 9835427885	Pravej Alam @ Rahamat Mia @ Parwej Alam	To file Criminal Misc. (R.Bail)	Custody since 4.6.2020	To be Filed through e-portal efilng.eco urts.gov.in
174.	Md. Irshad 9572288971	Pawan Bind & Sons	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efilng.eco urts.gov.in
175.	Md. Irshad 9572288971	Birendra @ Kuku Kumar & others	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efilng.eco urts.gov.in
176.	Md. Irshad 9572288971	Shyam Sunder Bharti	To file Criminal Misc. (R.Bail)	Custody since 28.5.2020	To be Filed through e-portal efilng.eco urts.gov.in
177.	Md. Irshad 9572288971	Sanjay Koda	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efilng.eco urts.gov.in
178.	Deepak Kumar 9334909806	Dharmendra Prasad Yadav @ Dharmendra Kumar & another	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efilng.eco urts.gov.in
179.	Pramod Kumar Verma 9835427885	Sarju Yadav @ Sarju	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efilng.eco urts.gov.in
180.	Bijay	Sachin	To file	Custody since	To be

	Prakash Singh 99348049 95	Kumar	Criminal Misc. (R.Bail)	11.2.2020	Filed through e-portal efiling.eco urts.gov.in
181.	Rajesh Mohan 91350694 49	Ranjit Kumar Sah	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
182.	Bijay Prakash Singh 99348049 95	Prahlad Chaudhary	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
183.	Amit Anand 97984449 51	Ganesh Yadav	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
184.	Braj Bhushan Poddar 62052592 20	Md. Masum	To file Criminal Misc. (R.Bail)	Custody since 9 months.	To be Filed through e-portal efiling.eco urts.gov.in
185.	Bijay Prakash Singh 99348049 95	Shambhu Chaubey	To file Criminal Misc. (R.Bail)	Custody since 28.1.2020	To be Filed through e-portal efiling.eco urts.gov.in
186.	Amit Anand 97984449 51	Mita Ram Yadav	To file Criminal Misc. (A.Bail).	Apprehension of his arrest.	To be Filed through e-portal efiling.eco urts.gov.in
187.	<b>Yugal Kishore 8271867 733</b>	<b>Sujit Pathak</b>	<b>To file Cr. Appeal</b>	<b>Apprehension of his arrest.</b>	To be Filed through e-portal efiling.eco urts.gov.in
188.	Mr. Sanchay Srivastav	Mr. Manoj Kumar Singh.	To file Criminal Misc.	Petitioner is in jail.	To be Filed through e-

	a. 90061102 79.		(R.Bail).		portal efiling.eco urts.gov.in
189.	Md. Shahnaw az Ali. 94304967 18.	Mr. Syed Iftasad Raja @ Mona.	To file Criminal Misc. (A.Bail).	Anticipatory bail, apprehension of arrest.	To be Filed through e- portal efiling.eco urts.gov.in
190.	Mr. Rakesh Bihari Singh. 80834619 48	Mr. Mukesh @ Kaila.	To file Criminal Misc. (A.Bail).	Petitioner has apprehension of arrest in excise.	To be Filed through e- portal efiling.eco urts.gov.in
191.	Mr. Bijay Prakash Singh. 99348049 95	Mr. Raushan Kumar.	To file Criminal Misc. (R.Bail).	That this is an application for grant of R.Bail .	To be Filed through e- portal efiling.eco urts.gov.in
192.	Mr. Brisketu Saran Pandey. 94308873 59.	Mr. Anirudh Anand Gupta @ Anirudh Gupta.	The modificati on in the order dated:- 20.08.202 0 (In Cr. Misc. No. 16839/20 20)	The modification in the order dated:- 20.08.2020 (In Cr. Misc. No. 16839/2020) is required as despite finally allowing the parties to settle the dispute after paying one time settlement amount.	<b>To be Filed through e- mail-id efiling.phc- bih@gov.in</b>
193.	Mr. Amit Kumar Rakesh. 94314495 50.	Mr. Ram Bilash Sahani.	To file Criminal Misc. (A.Bail).	Petitioner is apprehending thesi arrest.	To be Filed through e- portal efiling.eco urts.gov.in
194.	Mr. Sanjeev Kumar	Mr. Ram Gopal Mahto.	To file Criminal Misc.	Petitioner have apprehension	To be Filed through e- portal

	Singh. 99058669 79.		(A.Bail).	of their arrest.	efiling.eco urts.gov.in
195.	Mr. Bharat Lal. 94314571 01.	Mr. Karu Chauhan.	To file Criminal Misc.	Petitioner is in jail.	To be Filed through e- portal efiling.eco urts.gov.in
196.	Mr. Amit Anand. 97984449 51.	Mr. Ramaishwar Yadav.	To file Criminal Misc. (A.Bail).	Apprehension of arrest.	To be Filed through e- portal efiling.eco urts.gov.in
197.	Mr. Umeshan and Pandit. 94724598 17.	Mr. Sevapurva Prasikshi Sangh.	To file Criminal Misc. (R.Bail).	For challenging the notification no. 07, Niyojan 12/2020.	To be Filed through e- portal efiling.eco urts.gov.in
198.	Mr. Sanjay Singh. 94724598 17.	Mr. Umeshanan d Pandit.	To file Criminal Misc. (R.Bail).	Bihar Prohibition and Excise Act. 2018.	To be Filed through e- portal efiling.eco urts.gov.in
199.	Mr. Pratik Kumar Sinha. 77649446 36.	Mr. Raj Kumar.	To file Criminal Misc. (R.Bail).	The proposed Regular Bail application relates to grant of bail to the petitioner being an accused under 363 and 366 of the IPC who has been coming under incarceration since 23.05.2020.	To be Filed through e- portal efiling.eco urts.gov.in
200.	Mr. Prashant Kashyap.	Mr. Ram Bali Rai.	To file Criminal Misc. (R.	Petitioner is in custody since	To be Filed through e- portal

	98356429 10.		Bail).	18.11.2019.	efiling.eco urts.gov.in
201.	Bijay Prakash Singh 99348049 95	Ajit Kumar Singh	To File Civil Writ	Salary matter.	To be Filed through e- portal efiling.eco urts.gov.in
202.	Bijay Prakash Singh 99348049 95	Mithilesh Kumar Singh	To File Civil Writ	Election matter.	To be Filed through e- portal efiling.eco urts.gov.in
203.	Md. Irshad 95722889 71	Chalitar Chauhan	To File Civil Writ	For release of Vechile.	<b>To be Filed through e- email-id efiling.phc- bih@gov.in</b>
204.	Vishal Vikram Rana 94707379 47/92642 14447	Arvind Kumar Singh	To File Civil Writ	Land matter.	To be Filed through e- portal efiling.eco urts.gov.in
205.	Bipin Kumar 91232085 03	Manoj Kumar	To File Civil Writ	Promotion matter	To be Filed through e- portal efiling.eco urts.gov.in
206.	Bipin Kumar 91232085 03	Raj Kumar Jha	To File Civil Writ	Departmental Proceeding matter.	To be Filed through e- portal efiling.eco urts.gov.in
207.	Sanchay Srivastav a 90061102 79	Rakesh Chandra Sinha	For filing I.A.	For appointment of administrator .	To be Filed through e- portal efiling.eco urts.gov.in
208.	Majid Mahboob Khan 79034449 27	Dr. Syed Mohd. Mahfooz Saraj	To File Civil Writ	Appointment matter	To be Filed through e- portal

					efiling.eco urts.gov.in
209.	Mr. Pratik Kumar Singh. 77649446 36.	Mr. Sharfuddin.	To file CWJC.	The propose writ application would be preferred by the teachers, who are currently working as such in Madarsa.	To be Filed through e- portal efiling.eco urts.gov.in
210.	Mr. Jitendra Kumar Singh. 99736295 97	Mr. Vinod Chaudhary.	To file CWJC.	The Vehicle of the petitioner has been seized in Excise case.	<b>To be Filed through e- email-id efiling.phc- bih@gov.in</b>
211.	Mr. Ravindra Kumar Singh. 74880628 40.	Mr. Ajay Kumar Sinha.	To file CWJC.	The petitioner is retired on 31.05.2019.	To be Filed through e- portal efiling.eco urts.gov.in
212.	Mr. Ravindra Kumar Singh. 74880628 40	Mr. Satyendra Tiwary.	To file CWJC	The petitioner is retired in the year 2016.	To be Filed through e- portal efiling.eco urts.gov.in
213.	Mr. Brisketu Saran Pandey. 94308873 79.	Mrs. Renu Saha.	To file CWJC.	Petitioner who superannuate d on 31.12.2018 is being paid her provisional pension.	To be Filed through e- portal efiling.eco urts.gov.in

Mentioning with regard to urgent hearing of pending cases R.Bail & A.Bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
Remaining Slips of 31.08.2020 & 01.09.2020					
1.	Ashok Kr. 9955554879	Rama Shankar Prasad	T. No. 24090/2020 (R.Bail)	In custody since 29.02.2020	Not considered for the present
2.	Pushpendra Kr. Singh 7903909029	Ramakant Kr.	EC-BRHC99- 07089/2020 (R.Bail)	In custody since 15.03.2020, co accused person has been granted bail	Not considered for the present
3.	Rakesh Singh 9431049253	Ravi Kr.	EC-BRHC99- 14149/2020 (R.Bail)	In custody	Not considered for the present
4.	Prakritita Sharma 7677421855	Bipin Yadav @ Bipin Kr. Yadav	EC-BRHC99- 11656/2020 (R.Bail)	Direction to list the matter under consolidated list	Not considered for the present
5.	Birendra Kr. Singh 9523110555	Savita Kumari	EC-BRHC99- 10303/2020 (A.Bail)	Apprehension of arrest, petitioner is a lady	Not considered for the present
6.	Pushpendra Kr. Singh 7903909029	Shubnam @ Guddi Khatoon	I.A. 01/2020 in Cr. App. No. 3096/2018 (SJ)	Appellant is a lady, suffering from illness	Not considered for the present
7.	Rakesh Singh 9431049253	Sonu Kr.	EC-BRHC99- 13693/2020 (R.Bail)	In custody	Not considered for the present
8.	Ashok Kr. 9955554879	Satender Sharma	EC-BRHC99- 13929/2020 (R.Bail)	In custody	Not considered for the present
9.	Rakesh Singh 9431049253	Suraj Kr. @ Suraj Yadav and Ors.	EC-BRHC99- 13960/2020 (A.Bail) (SC/ST Act)	Apprehension of arrest	Not considered for the present
10.	Saket Kr. Singh 8051901920	Vishwanath Singh	EC-BRHC99- 08318/2020 (R.Bail)	In custody	Not considered for the present
11.	Rajesh Roy 9708398090	Rajeo Sah	EC-BRHC99- 07627/2020 (R.Bail)	In custody since 05.05.2020,	Not considered for the present

				suffering from serious illness	
12.	Rajesh Roy 9708398090	Vikash Kr. @ Vikas Kr.	Cr. Misc. 25868/2020 (R.Bail)	In custody since 11.12.2020	Not considered for the present
13.	Rajesh Roy 9708398090	Rahul Kr. Soni @ Sri. Rahul Kr. Soni	Cr. Misc. 25522/2020 (R.Bail)	In custody since 15.01.2020, suffering from serious illness	Not considered for the present
14.	Rajesh Roy 9708398090	Krishna Yadav @ Neta	Cr. Misc. No. 8246/2020 (R.Bail)	In custody since 01.08.2019, direction to list this case after 01.08.2020	Not considered for the present
15.	Raj Kishore Prasad 9934003811	Mansoor Khan @ Md. Mansoor	EC-BRHC99-08902/2020 (R.Bail)	In custody since 23.05.2020	Not considered for the present
16.	Kanchan Kumari 9110133108	Rishu Kr.	Case No. 763/2019 (A.Bail)	Apprehension of arrest, family at starvation	Not considered for the present
17.	Abhay Kr. 7367019818	Pachu Gope	Cr. Misc. 22166/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
18.	Kanchan Kumari 9110133108	Ajay Kr. @ Ajay Sahni	Cr. Misc. 13306/2020 (R.Bail)	In custody since last 12 months, family at stage of starvation	Not considered for the present
19.	Arvind Kr. 9834040520	Santosh Yadav	EC-BRHC99-08395/2020 (R.Bail) (Excise Act)	In custody since 18.05.2020	Not considered for the present
20.	Kanhaiya Jee Tiwari 9661461725	Salender Kr.	Cr. Misc. 13692/2020 (R.Bail)	Petitioner's mother is ill	Not considered for the present
21.	Kanhaiya Jee Tiwari 9661461725	Poonam Rai	Cr. Misc. Not legible	Not legible	Not considered for the present
22.	Mazharul Hassan 9430261435	Amar Kr. Mahto @ Amar Saxena	EC-BRHC99-14960/2020 (R.Bail)	In custody since 25.1.2018, mother is	Not considered for the present

				seriously ill	
23.	Dhanendra Chaubey 9234789088	Dinesh Chaubey	Cr. App. (DB) No. 1244/2019 (Bail)	Appeal may be listed along with lower court record of S. Tr. No. 191/2010 for consideration of bail	Not considered for the present
24.	Jai Narayan Singh 9835290032	Arvind Kr. @ Shashi	T. No. 27763/2020 (R.Bail)	In custody since 05.04.2020	Not considered for the present
25.	Naresh Chandra Verma 9835242261	Raushan Kr. @ Posan	EC-BRHC99- 14217/2020 (A.Bail)	Apprehension of arrest, petitioner is sole bread earner of the family	Not considered for the present
26.	Mazharul Hassan 9430261435	Md. Azad	EC-BRHC99- 14958/2020 not given	Not given	Not considered for the present
27.	Sanjay Kr. 9661000966	Satya Narayan Singh	T. No. 27363/2020 (A.bail)	Apprehension of arrest	Not considered for the present
28.	Sanjay Kr. 9661000966	Bhola Mahto	T. No. 27483/2020 (A.bail)	Apprehension of arrest	Not considered for the present
29.	Sanjay Kr. 9661000966	Hital Mukhiya	T. No. 22352/2020 (R.bail) (Excise Act)	In custody since 8 months	Not considered for the present
30.	Sanjay Kr. 9661000966	Sahmad Ansari	EC-BRHC99- 06700/2020 (R.Bail) (Excise Act)	In custody since 5 months	Not considered for the present
31.	Sanjay Kr. 9661000966	Binod Ram	EC-BRHC99- 06696/2020 (R.Bail) (Excise Act)	In custody since 5 months	Not considered for the present
32.	Sanjay Kr. 9661000966	Suman Kr.	EC-BRHC99- 06019/2020 (R.Bail)	Mother of the petitioner is in critical position	Not considered for the present
33.	Sanjay Kr.	Ram Vinay Mahto @	T. No. 22345/2020	In custody since 9 months	Not considered

		Vinay Kr. Mahto	(R.Bail) (NDPS)		for the present
34.	Sanjay Kr.	Vinod Sahni and Ors.	EC-BRHC99-06689/2020 (R.Bail) (Excise Act)	In custody since more than 5 months, mother of the petitioner is in critical position	Not considered for the present
35.	Mazharul Hassan 9430261435	Nesar Ali and Ors.	EC-BRHC99-14964/2020 (A.Bail)	Petitioner's mother seriously ill	Not considered for the present
36.	Bimal Kr. 9430828756	Raj Narayan Singh	Cr. Misc. No. 77481/2019 (R.Bail)	In custody since 22.07.2019, petitioner is 80 years old person	Not considered for the present
37.	Priyesh Kr. 9471078617	Rajendra Sahani	EC-BRHC99-14205/2020 (R.Bail)	In custody	Not considered for the present
38.	Priyesh Kr. 9471078617	Pankaj Kr. Mahto	EC-BRHC99-12592/2020 (R.Bail)	In custody	Not considered for the present
39.	Priyesh Kr. 9471078617	Indrajeet Kr.	EC-BRHC99-13125/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
40.	Priyesh Kr. 9471078617	Krishna Paswan, Heera Paswan @ Hera Paswan	EC-BRHC99-12944/2020 (R.Bail)	In custody	Not considered for the present
41.	Priyesh Kr. 9471078617	Ranjeet Paswan	EC-BRHC99-12954/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
42.	Dhurendra Kr. 9835425853	Ekma Sahani and Ors.	Cr. Misc. 2276/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
43.	Priyesh Kr. 9471078617	Anwar Miya @ Anwar Hussain	EC-BRHC99-14492/2020 (R.Bail) (Excise)	In custody	Not considered for the present
44.	Dhurendra Kr. 9835425853	Rewati Ram	EC-BRHC99-10506/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
45.	Dhurendra Kr.	Rijwana Pravin	EC-BRHC99-	Apprehension	Not

	9835425853		10474/2020 (A.Bail)	of arrest	considered for the present
46.	Dhurendra Kr. 9835425853	Arjun Paswan	EC-BRHC99- 10468/2020 (R.Bail)	In custody since 28.09.2019	Not considered for the present
47.	Dhurendra Kr. 9835425853	Jitendra Ram	EC-BRHC99- 10471/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
48.	Dhurendra Kr. 9835425853	Mukesh Chaudhary	EC-BRHC99- 10502/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
49.	Dhurendra Kr. 9835425853	Lola Chaudhary	EC-BRHC99- 10504/2020 (R.Bail)	In custody	Not considered for the present
50.	Dhurendra Kr. 9835425853	Shakir Hussain @ Ali	T. No. 23488/2020 (A.bail)	Apprehension of arrest	Not considered for the present
51.	Dhurendra Kr. 9835425853	Yogendra Ram	T. No. 23514/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
52.	Dhurendra Kr. 9835425853	Islam Sah	T. No. 23125/2020 (R.Bail)	In custody since 24.01.2020	Not considered for the present
53.	Dhurendra Kr. 9835425853	Madan Sahani	T. No. 26298/2020 (R.Bail)	In custody since 12.08.2018	Not considered for the present
54.	Dhurendra Kr. 9835425853	Jay Prakash Singh	Token No. 23938/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
55.	Samir Kr. 9334548288	Birendra Kr.	EC-BRHC99- 12982/2020 (R.Bail)	In custody since 28.01.2020	Not considered for the present
56.	Samir Kr. 9334548288	Shobha Devi	Cr. Misc. 18831/2020 (R.Bail)	In custody since 28.01.2020	Not considered for the present
57.	Sanjeev Nikesh 9608923063	Rohit Kr.	EC-BRHC99- 10690/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
58.	Ranjeet Chaubey 9973024280	Nityanand @ Nityanand Singh	EC-BRHC99- 10686/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
59.	Saket Kr. 9123153217	Shanti Devi	Cr. App. (SJ) 1022/2020	Appellant is an old lady about 63 years and	Not considered for the present

				she is in custody since two and a half years, her health condition is deteriorating	
60.	Akhilesh Kr. 9006228589	Rajesh Yadav	EC-BRHC99-10283/2020 (R.Bail)	In custody since 13.03.2020, petitioner is the sole bread earner of the family	Not considered for the present
61.	Saket Kr. Singh 8051901920	Anukul Kuar	EC-BRHC99-08549/2020 (R.Bail)	In custody	Not considered for the present
62.	Saket Kr. Singh 8051901920	Bikash Sah	EC-BRHC99-10275/2020 (R.Bail)	In custody	Not considered for the present
63.	Pushpendra Kr. Singh 7903909029	Budhan Sahni	Token No. 26372/2020 (R.Bail) (Excise Act)	In custody since 14.10.2020	Not considered for the present
64.	Dhananjay Kr. 9431427618	Ragho Sah and Ors.	EC-BRHC99-13754/2020 (R.Bail)	Stamp reporting required	Not considered for the present
65.	Dhananjay Kr. 9431427618	Abhishekh Agrawal	EC-BRHC99-13335/2020 (R.Bail)	Stamp reporting required	Not considered for the present
66.	Kumari Sujata Sinha 9905656993	Pawan Kr.	EC-BRHC99-14307/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
67.	Kumari Sujata Sinha 9905656993	Rupaal Yadav and Ors.	Cr. Misc. 14305/2020	Petitioner No. 1 is an old man aged about 90 years	Not considered for the present
68.	Kumari Sujata Sinha 9905656993	Raushan Kr. And Ors.	Cr. Misc. 14855/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
69.	Arun Kr. Bhagat 7070931932	Md. Sharafat Ali @ Sharphat Ali	Cr. Misc. No. 76800/2019 (A.Bail)	Apprehension of arrest	Not considered for the present
70.	Pramod Kr. Singh	Kanhaiya Kr.	Cr. Misc. 25526/2020	In custody since long,	Not considered

	9934066362		(R.Bail)	other similarly situated co-accused person has been granted bail	for the present
71.	Vaidehi Raman Prasad Singh 9234360054	Shubham Kr.	EC-BRHC99-13998/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
72.	Pravin Kr. 9835251458	Sibani Gupta and Ors.	Cr. App. No. 15/2020 (SJ) (SC/ST Act)	Filed on 14.01.2020 but till date this appeal is not listed	Not considered for the present
73.	Arun Kr. Bhagat 7070931932	Anju Yadav	I.A. No. 3/2019 in Cr. App. No. 701/2015 (DB)	I.A. filed for suspension of sentence of life imprisonment awarded by the sentence and judgement on 07.05.2015, in custody since 05.09.2012	Not considered for the present
74.	Pramod Kr. Sinha 9934066362	Rohit Kr.	EC-BRHC99-04739/2020 (R.Bail)	In custody since long, similarly situated co-accused granted bail	Not considered for the present
75.	Pravin Kr. 9835251458	Jaglal Sahani and Anr.	EC-BRHC99-14887/2020 (R.Bail)	In custody since 01.04.2020	Not considered for the present
76.	Hemant Kr. 9334422085	Shanti Devi	Cr. Misc. 20967/2020 (R.Bail)	In custody since 13.04.2018, petitioner is old lady and is seriously ill	Not considered for the present
77.	Pramod Kr. Sinha 9934066362	Surendra Sao @ Surendra Saw	Cr. Misc. 25662/2020 (R.Bail) (Excise Act)	In custody since long	Not considered for the present
78.	Pramod Kr. Sinha 9934066362	Birendra Mallik	EC-BRHC99-12186/2020 (R.Bail)	In custody since long	Not considered for the present
79.	Dharmveer	Lakhpati Devi	EC-BRHC99-	Both	Not

	8986459869	and Ors.	09369/2020 (R.Bail)	petitioners are lady, till date stamp reporting is not done	considered for the present
80.	Dharmveer 8986459869	Bajrangi Choudhary @ Hari Mohan Choudhary	Cr. Misc. 7292/2020 (R.Bail)	Petitioner suffering from illness.	Not considered for the present
81.	Dharmveer 8986459869	Sanjay Kr.	Cr. App. No. 1233/2020	Appellant is in custody	Not considered for the present
82.	Pramod Kr. Sinha 9934066362	Rabindra Manjhi	EC-BRHC99- 12192/2020 (R.Bail)	In custody since long	Not considered for the present
83.	Manoj Kr. Singh 9431491512	Jugeshwar Singh	EC-BRHC99- 14284/2020 (R.Bail) (Excise Act)	In custody since long	Not considered for the present
84.	Nalin Kr. 9386065343	Shyam Sahani	EC-BRHC99- 08333/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
85.	Mirtyunjay Kr. Mishra 8809722338	Ramchandra Shah	Cr. Misc. 2829/2019 (SC/ST Act) (A.Bail)	Apprehension of arrest, petitioner suffering from heart problem	Not considered for the present
86.	Pravin Kr. 9835251458	Suji Devi @ Sukhi Devi	Cr. Misc. No. 18421/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
87.	Dhannhay Kr. No. 2 9431427618	Abhishekh Agrawal	EC-BRHC99- 13335/2020 (A.Bail)	Stamp reporting has not been done till yet	Not considered for the present
88.	Sanjeev Kr. @ Deepak Sahay 9304018450	Lalu Pujhara	Token No. 22233/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
89.	Md. Musower 9431042429	Sudhir Verma and Anr.	Cr. App.1106/2019 (DB)	Appellants are in jail fore more than one year	Not considered for the present
90.	Malay Kr. Choudhary 9934445810	Lal Bachan Mahto	EC-BRHC99- 14890/2020 (R.Bail)	In custody since 10.04.2020	Not considered for the present

91.	Anshuman 9431045259	Awadhesh Singh	EC-BRHC99- 11023/2020 (R.Bail)	In custody since 22.02.2020, petitioner is old aged at 63 years and not named in FIR	Not considered for the present
92.	Rakesh Singh 9431049253	Dul Yadav @ Narmdeshwar Singh	EC-BRHC99- 13930/2020 (R.Bail)	In custody	Not considered for the present
93.	Virendra Kr. Ray 9334960646	Dasai Singh and Anr.	EC-BRHC99- 13549/2020 (R.Bail)	In custody since 20.02.2020, father of the petitioner is old age	Not considered for the present
94.	Dhurendra Kr. 9835425853	Vikash Sah	T. No. 24058/2020 (R.Bail) (Excise Act)	In custody since 07.03.2020, suffering from liver problem	Not considered for the present
95.	Anil Kr. Singh 9431850305	Chandan Singh	T. NO. 23262/2020 (Bail)	Petitioner has been made accused on the place of his father by police	Not considered for the present
96.	Pramod Kr. Verma 9835427885	Lal Muni Devi	Cr. Misc. 28767/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
97.	Pramod Kr. Verma 9835427885	Shalu @ Shailendra Yadav	Cr. Misc. 28456/2020 (R.Bail)	In custody since 11.07.2019, Petitioner's grandfather died	Not considered for the present
98.	Pramod Kr. Verma 9835427885	Mantu Kr. And Ors.	Cr. Misc. 25853/2020 (A.Bail)	Apprehension of arrest, Petitioner No.1's grandfather died	Not considered for the present
99.	Pramod Kr. Verma 9835427885	Rajesh Kr. @ Rajesh Sao	Cr. Misc. 26483/2020 (R.Bail)	In custody since 08.03.2020	Not considered for the present
100.	Rakesh Singh	Demi Sah	Cr. Misc. EC-	Appellant In	Not

	9431049253		BRHC99-14431/2020 (R.Bail)	custody	considered for the present
101.	Kumar Goutam 9334666397	Ganesh Deo @ Santosh Kr. Deo	EC-BRHC99-09825/2020 (R.Bail)	Filed on 15.07.2020	Not considered for the present
102.	Amarendra Narayan 9431417436	Baidya Nath Mahto	EC-BRHC99-11404/2020 (R.Bail)	In custody since 24.06.2020	Not considered for the present
103.	Swapnil Kr. Singh 9934765641	Dutta @ Abhijit Dutta	Cr. Misc. 22608/2020 (R.Bail)	In custody since long, similarly situated co-accused person have been granted bail	Not considered for the present
104.	Swapnil Kr. Singh 9934765641	Manoj Chaudhury	Cr. Misc. 57076/2020 (A.Bail)	Apprehension of arrest, similarly situated co-accused person have been granted bail	Not considered for the present
105.	Swapnil Kr. Singh 9934765641	Ashok Gupta	Cr App. 1458/2020 (SJ) (SC/ST Act) (A.Bail)	Apprehension of arrest.	Not considered for the present
106.	Swapnil Kr. Singh 9934765641	Mithilesh Sharma	Cr App. 1133/2020 (SJ) (SC/ST Act) (A.Bail)	Apprehension of arrest.	Not considered for the present
107.	Yogendra Prasad Sinha 7667063954	Balishter Yadav and Ors.	Cr. App. 8478/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
108.	Arvind Kr. Sharma 9934299659	Rajn Dubey and Ors.	Cr. Misc. 10175/2020 (A.Bail) (SC/ST Act)	Apprehension of arrest	Not considered for the present
109.	Arvind Kr. Sharma 9934299659	Rajn Dubey and Ors.	Cr. Misc. 13910/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
110.	Kumar Goutam	Ganga Sharma	T. No. 25680/2020 (R.Bail)	Stamp reporting has not been done	Not considered for the present
111.	Devendra Kr.	Bela Sahni	Cr. Misc.	In custody	Not

	9431094447		2204/2020 (R.Bail)	since 1 year	considered for the present
112.	Lokesh. Kr. Singh 9771120451	Dhrup Yadav @ Dhurup Yadav	Cr. Misc. 8552/2020 (R.Bail)	In custody since 09.12.2019	Not considered for the present
113.	Sanjay Kr.	Satya Narayan Singh	T. No. 27363/2020 (A.Bail)	Apprehension of arrest, wife of petitioner is in critical position	Not considered for the present
114.	Pushpendra Kr. Singh 7903909029	Indra Bhushan Kr.	T. No. 27376/2020 (R.Bail)	In custody since 6 months, wife of the petitioner is pregnant	Not considered for the present
115.	Saket Kr. Singh 805190920	Jai Prakash Yadav	EC-BRHC99- 10520/2020 (R.Bail)	In custody	Not considered for the present
116.	Ashok Kr. Prasad 9931602917	Kala Devi and Anr.	EC-BRHC99- 07324/2020 (R.Bail)	In custody since 08.02.2020	Not considered for the present
117.	Pramod Kr. Sinha 9934066362	Kanhaiya Kr.	Cr. Misc. 25320/2020 (R.Bail)	In custody since long	Not considered for the present
118.	Ashok Kr. 955554879	Kedar Manjhi	T. No. 23980/2020 (R.Bail)	In custody since 18.02.2020	Not considered for the present
119.	Rakesh Singh 9431049253	Madan Singh	EC-BRHC99- 09968/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
120.	Gopal Kr. Jha 9199775381	Mantu Mandal	EC-BRHC99- 02758/2020 (R.Bail)	In custody since 27.01.2019	Not considered for the present
121.	Saket Kr. Singh 8051901920	Md. Babli	EC-BRHC99- 08600/2020 (R.Bail)	In custody	Not considered for the present
122.	Bijendra Kr. Singh 9835072471	Murshida Khatoon @ Murshida and Anr.	T. No. 24413/2020 (R.Bail)	In custody since 18.09.2018	Not considered for the present
123.	Dayanand Singh 9431033858	Rajnish Kr. Mishra @ Ranu Mishra	EC-BRHC99- 19716/2020 (R.Bail)	In custody since 13.01.2020	Not considered for the present

124.	Ashok Kr. Prasad 9931602917	Monu Kr. Gupta	EC-BRHC99-06965/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
125.	Ramesh Kr. Singh	Rajendra Dom@ Rajendra Ram	Cr. Misc. 19635/2020 (R.Bail)	In custody, petitioner's wife is ill	Not considered for the present
126.	Himanshu Sagar 9334331234	Prem Sagar Singh @ Prem Sagar Yadav	EC-BRHC99-08965/2020 (A.Bail)	Apprehension of arrest, petitioner is in Indian Army	Not considered for the present
127.	Himanshu Sagar 9334331234	Parvej Khan	EC-BRHC99-14575/2020 Not given	Not given	Not considered for the present
128.	Anjani Parashar 9470832485	Satendra Mahato and Ors.	EC-BRHC99-13728/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
129.	Saket Kr. Singh 8051901920	Nikku Jha	EC-BRHC99-09755/2020 (R.Bail)	In custody	Not considered for the present
130.	Rakesh Singh 9431049253	Nishant Kr.	EC-BRHC99-14445/2020 (R.Bail)	In custody	Not considered for the present
131.	Deep Nishi 9334896727	Shekhar Shastri	EC-BRHC99-14827-2020 (R. Bail)	In custody since 16.12.2019.	Not considered for the present
132.	Rahul Kumar Singh 7260955260	Sunil Kumar Mistri	EC-BRHC99-04855-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
133.	Satya Prakash Parasar 9835079205	Feku Saw	EC-BRHC99-13781-2020 (R. Bail)	In custody since 19.06.2020.	Not considered for the present
134.	Sharda Nand Mishra 9430450915	Matol Khan	Cr. Misc. 19948/2020 (R. Bail)	In custody since 09.07.2019.	Not considered for the present
135.	Shivendra Kumar Sinha 9334062685	Naveen Upadhaya	Cr. Appl. 244/2020 (R. Bail)	In custody since 14.01.2020.	Not considered for the present
136.	Apurv Harsh	Basant Singh	EC-BRHC99-10225-2020 (R. Bail)	The petitioner is under custody since 23.01.2020. The petitioner is just 19 years old.	Not considered for the present

137.	Indrajeet Bhushan 9931174488	Raju Kumar Paswan	EC-BRHC99-09810-2020 (R. Bail)	In custody since 17.06.2020.	Not considered for the present
138.	Sushil Kumar 9934923113	Bablu Kumar	Token No. 24883/2020 (R. Bail)	In custody since 04.01.2020.	Not considered for the present
139.	Satya Prakash Parasar 9835079205	Santosh Verma	EC-BRHC99-15007-2020 (R. Bail)	In custody since 07.08.2020.	Not considered for the present
140.	Indrajeet Bhushan 9931174488	Sheogopal Rai	EC-BRHC99-06102-2020 (R. Bail)	In custody since 18.02.2020.	Not considered for the present
141.	Indrajeet Bhushan 9931174488	Sanjay Barnawal	EC-BRHC99-04963-2020 (R. Bail)	In custody since 27.05.2020.	Not considered for the present
142.	Rakesh Singh 9431049253	Sonu Kumar	EC-BRHC99-13693-2020 (R. Bail)	In custody.	Not considered for the present
143.	Anil Kumar 9431456498	Karan Singh	EC-BRHC99-15190-2020 (R. Bail)	In custody since 25.03.2020.	Not considered for the present
144.	Indrajeet Bhushan 9931174488	Jhunnu Giri	EC-BRHC99-06005-2020 (R. Bail)	In custody since 16.03.2020.	Not considered for the present
145.	Anil Kumar 9431456498	Chandan Singh	EC-BRHC99-15192-2020 (R. Bail)	In custody since 24.01.2020.	Not considered for the present
146.	Leelawati Kumari 9835274022	Sajan Kumar Gupta	EC BRHC 99-14993/2020 (R. Bail)	In custody since 17.07.2020	Not considered for the present
147.	Kumar Saurav 09572362255	Nishu Kumari	Cr. Misc. No.19523/2020 (R.Bail)	In custody since 11.01.2020	Not considered for the present
148.	Ravi Shanker Pankaj 9135044805	Mukesh Mahto	Cr. Misc. No.2386/2020 (R.Bail)	In custody since 02.09.2018	Not considered for the present
149.	Saket Kumar Singh 8051901920	Nitu Kumar	Token No.25838/2020 (R.Bail)	In custody	Not considered for the present
150.	Saket Kumar Singh 8051901920	Umesh Prajapati	Token No.23145/2020 (R.Bail)	In custody	Not considered for the present
151.	Saket Kumar Singh	Vicky Ray	Token No.26676/202	In custody	Not considered

	8051901920		0 (R.Bail)		for the present
152.	Saket Kumar Singh 8051901920	Mukesh Kumar	Token No.28656/2020 (R.Bail)	In custody	Not considered for the present
153.	Saket Kumar Singh 8051901920	Raju Kumar	Token No.24683/2020 (R.Bail)	In custody	Not considered for the present
154.	Saket Kumar Singh 8051901920	Mukesh Kumar	Token No.28656/2020 (R.Bail)	In custody	Not considered for the present
155.	Udbhav 8676924738	Vikki Mishra & Anr.	EC BRHC 99-14881/2020 (R. Bail)	In custody	Not considered for the present
156.	Udbhav 8676924738	Anish Kumar	Cr. Appeal No.1425/2020 (SJ) (R. Bail) SC/ST	In custody	Not considered for the present
157.	Udbhav 8676924738	Abhinandan Rai	Cr. Misc. No.23773/2020 (R.Bail)	In custody since 11.02.2020	Not considered for the present
158.	Anil Kumar Saxena 9334270542	Nagendra Paswan @ Nagendra Kumar	Cr. Misc. No.20342/2020 (R.Bail)	In custody	Not considered for the present
159.	Subodh Kumar 9852649160	Ajay Kumar	EC BRHC 99-08780/2020 (R. Bail)	In custody since 23.03.2020	Not considered for the present
160.	Subodh Kumar 9852649160	Sonu Kumar	Token No.28869/2020 (R. Bail)	In custody	Not considered for the present
161.	Mukesh Kumar Singh 9835417862	Junarbi Rai	Token No.5387/2020 (R. Bail)	In custody	Not considered for the present
162.	Mukesh Kumar Singh 9835417862	Vikash Singh	Cr. Misc. No.26596/2020 (R. Bail)	In custody	Not considered for the present
163.	Yugal Kishore 8271867733	Sunil Panday & Ors.	Cr. Appeal (DB) New filing (R.Bail)	In custody	Not considered for the present
164.	Yugal Kishore 8271867733	Surendra Kumar	Cr. Misc. (Token) No.26373/2020 (R. Bail)	In custody	Not considered for the present
165.	Yugal Kishore	Jagat Narayan	Cr. Misc.	In custody	Not

	8271867733	Singh	(Token) No.25930/2020 (R. Bail)		considered for the present
166.	Yugal Kishore 8271867733	Ravi Ranjan Mahto @ Ravi Ranjan Mahato	EC BRHC 99- 07185/2020 (R. Bail)	In custody	Not considered for the present
167.	Yugal Kishore 8271867733	Abhishek Kumar	Cr. Misc. (Token) No.25924/2020 (R. Bail)	In custody	Not considered for the present
168.	Yugal Kishore 8271867733	Sushil Kumar	EC BRHC 99- 08289/2020 (R. Bail)	In custody	Not considered for the present
169.	Malay Kumar Choudhary 9934445810	Nitesh Kumar @ Chhotu	EC BRHC 99- 14506/2020 (R. Bail)	In custody since 5.01.2020	Not considered for the present
170.	Arun Kumar Gupta 9431792821	Riju Rathor	Token No.23072/2020 (R. Bail)	In custody	Not considered for the present
171.	Sunil Kumar Sharma 9430919113	Golu Kumar @ Golu Kumar Singh	EC BRHC 99- 12634/2020 (R. Bail)	In custody since 02.12.2019	Not considered for the present
172.	Sunil Kumar Sharma 9430919113	Golu Kumar @ Golu Kumar Singh	EC BRHC 99- 12935/2020 (R. Bail)	In custody since 02.12.2019	Not considered for the present
173.	Sunil Kumar Sharma 9430919113	Golu Kumar @ Golu Kumar Singh	EC BRHC 99- 12418/2020 (R. Bail)	In custody since 02.12.2019	Not considered for the present
174.	Harendra Prasad 9431664534	Dharmendra Yadav	Token No.23097/2020 (R.Bail)	In custody	Not considered for the present
175.	Harendra Prasad 9431664534	Om Prakash Yadav	EC BRHC 99- 08611/2020 (R. Bail)	In custody	Not considered for the present
176.	Manoj Kumar 9801179773	Chhotan Kumar	E.Filing No.09238/2020-New filing (R.Bail)	In custody since 27.02.2020	Not considered for the present
177.	Manoj Kumar 9801179773	Wakil Kumar	E.Filing No.09573/2020-New filing (R.Bail)	In custody since 21.03.2020	Not considered for the present
178.	Manoj Kumar 9801179773	Raju Chaudhary	E.Filing No.09237/2020	In custody since	Not considered

			0-New filing (R.Bail)	22.05.2020	for the present
179.	Manoj Kumar 9801179773	Wakil Kumar	E.Filing No.09571/202 0-New filing (R.Bail)	In custody since 14.05.2020	Not considered for the present
Not considered for the present					
180.	Manoj Kumar 9801179773	Anil Ray	E.Filing No.14766/202 0-New filing (R.Bail)	In custody	Not considered for the present
181.	Yugal Kishore 8271867733	Ajay Sao @ Ajay Kumar Gupta	Token No.23715/202 0 (R. Bail)	In custody	Not considered for the present
182.	Ashutosh Kumar 94318737772	Surendra Yadav & Anr.	EC BRHC 99- 09490/2020 (R. Bail)	In custody	Not considered for the present
183.	Sanjeev Kumar Mishra 9835068340	Pankaj Kumar Suman	EC BRHC 99- 09494/2020 (R. Bail)	In custody	Not considered for the present
184.	Arjun Prasad 9122090038	Dharmendra Paswan	Cr. Misc. No.3843/2020 (R.Bail)	In custody	Not considered for the present
185.	Rajendra Nath Sinha, 9431070062	Aman Kumar	Cr. Misc. No. 52406/2017		Not considered for the present
186.	Malay Kumar Choudhary, 9934445810	Lav Kush Rai @ Dau	EC-BRHC99- 14582-2020 (A.bail)	Apprehension of arrest	Not considered for the present
187.	Md. Anjum Akhter, 9304171191	Prahlad Kumar	EC-BRHC99- 09259-2020 (A.bail)	Apprehension of arrest	Not considered for the present
188.	Yugal Kishore, 8271867733	Suman Kumar Singh @ Suman Kumar	EC-BRHC99- 6876/2020 (A.bail)	Apprehension of arrest	Not considered for the present
189.	Manoj Kumar, 9801179773	Bharat Rai & Anr.	E. filing No. 14764/2020 (A.bail)	Apprehension of arrest	Not considered for the present
190.	Manoj Kumar, 9801179773	Rahman Mia & Anr.	E. filing No. 14743/2020	Apprehension of arrest	Not considered

			(A.bail)		for the present
191.	Manoj Kumar, 9801179773	Kamta Pandey	E. filing No. 14739/2020 (A.bail)	Apprehension of arrest	Not considered for the present
192.	Umesh Chandra Verma, 6202543657	Guddu Sahani & Anr.	Cr. Misc. No. 83901/2019 (A. Bail)	Apprehension of arrest	Not considered for the present
193.	Brajesh Kumar Singh, 7488021161	Niranjan Singh	Token No. 27934/2020		Not considered for the present
194.	Kumar Praveen, 9835467009/ 9430077614	Mohan Rai & Others	(A.bail) SC/ST Act	Apprehension of arrest	Not considered for the present
195.	Dr. Anjani Pd. Singh, 9934040182	Ramprit Kumar	Cr. Misc. No. 21318/2020 (A.bail)	Apprehension of arrest	Not considered for the present
196.	Kanchan Kumari, 9190133108	Arvind Rai	Case No. 379/2019 (A.bail)	Apprehension of arrest	Not considered for the present
197.	Brajesh Tiwary, 9431464816	Anita Devi	Cr. Misc. No. 24166/2020 (A.bail)	Apprehension of arrest	Not considered for the present
198.	Udbhav Kashyap, 8676924738	Parmanand Thakur & Ors.	EC-BRHC99- 14885-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
199.	Mukesh Kr. Singh, 9835417862	Tuntun Sah & Others.	Cr. Misc. No. 26039/2020 (A.bail)	Apprehension of arrest	Not considered for the present
200.	Mukesh Kr. Singh, 9835417862	Kundan Kumar Pandit	Token No. 9712/2020 (A.bail)	Apprehension of arrest	Not considered for the present
201.	Mukesh Kr. Singh, 9835417862	Rajesh Kumar Singh & Others	Cr. Misc. No. 25082/2020 (A.bail) SC/ST Act	Apprehension of arrest	Not considered for the present
202.	Surendra Kishore Thakur, 7488021161	Ramchandra Panjiyar	Cr. App. No. 5138/2019 (R.bail)	In custody since August, 2019	Not considered for the present
203.	Umesh	Sushil Tiwari	Token No.	In custody	Not

	Chandra Verma, 6202543657		22734/2020 (R.bail)	since 22.10.2019	considered for the present
204.	Ram Sumiran Rai, 9570177023	Sunny Kumar	Token No. 26655/2020 (R.bail)	In custody	Not considered for the present
205.	Ram Sumiran Rai, 9570177023	Bibhuti Kumar	EC-BRHC99- 09284/2020 (R. Bail)	In custody	Not considered for the present
206.	Ram Jiban Pd. Singh, 9430013731/ 8340765372	Sanni Kumar	Token No. 25912/2020 (R.bail)	In custody	Not considered for the present
207.	Ram Jiban Pd. Singh, 9430013731/ 8340765372	Sanjeet Kumar & Ors.	EC-BRHC99- 11044/2020 (R.bail)	In custody	Not considered for the present
208.	Abhay Kumar Singh, 9470020103	Soni Devi	Cr. Misc. No. 19649/2020 (R.bail)	In custody since 26.09.2018	Not considered for the present
209.	Shubhesh Pandey, 9431078884	Rangila Kumar	Cr. App. (SJ) 2534/ 2019 (R.bail)	In custody since 21.01.2020	Not considered for the present
210.	Subhash Kumar, 9931282766	Birbal Mahato @ Balbir Mahato	EC-BRHC99- 3094-2020 (R.bail)	In custody since 14.05.2020	Not considered for the present
211.	Sanjeev Kumar Shrivastava, 9431436243	Tota Devi	Token No. 23864/2020 (A.bail)	Apprehension of arrest	Not considered for the present
212.	Sanjeev Kumar Shrivastava, 9431436243	Dhurendra Prasad Chaurasiya	Token No. 26448/2020 (A.bail)	Apprehension of arrest	Not considered for the present
213.	Diwakar Sinha, 7091139975	Allaludin	Token No. 24202/2020 (R.bail)	In custody since 22.02.2020	Not considered for the present
214.	Shubhesh Pandey, 9431078884	Anurag Kumar	EC-BRHC99- 14755-2020 (R.bail)	In custody since 26.05.2020	Not considered for the present
215.	Diwakar Sinha, 7091139975	Md. Ishaque	EC-BRHC99- 14796-2020 (R.bail)	In custody since 06.03.2020	Not considered for the present

216.	Diwakar Sinha, 7091139975	Suban	EC-BRHC99- 14792-2020 (R.bail)	In custody since 06.03.2020	Not considered for the present
217.	Diwakar Sinha, 7091139975	Md. Sayeed	EC-BRHC99- 14789-2020 (R.bail)	In custody since 26.01.2020	Not considered for the present
218.	Binod Kumar Mishra, 9798267040	Rupesh Kumar	Token No. 26352/2020 (R.bail)	In custody since 05.03.2020	Not considered for the present
219.	Kumari Sujata Sinha, 9905656993	Mithlesh Chauhan & Others	EC- 3382/2020 (A.bail)	Apprehension of arrest	Not considered for the present
220.	Shubhesh Pandey, 9431078884	Brajesh Sahni @ Brajesh Sahani @ Brajesh Kumar Sahani	Cr. Misc. No. 18926/2020 (R.bail)	In custody	Not considered for the present
221.	Pramod Kr. Sinha, 9934066362	Chandu Chaudhary	EC-BRHC99- 12205-2020 (A.bail)	Apprehension of arrest	Not considered for the present
222.	Pramod Kr. Sinha, 9934066362	Surendra Sao @ Surendra Saw	Cr. Misc. No. 25662/2020 (R.bail)	In custody	Not considered for the present
223.	Sanjeev Kr. Mishra, 9835068340	Pankaj Kumar Suman	EC-BRHC99- 09494-2020 (R.bail)	In custody	Not considered for the present
224.	Harish Kumar, 9431879298	Ram Pravesh Jaisawal	EC-BRHC99- 11374-2020 (R.bail)	In custody	Not considered for the present
225.	Ravindra Kr. Sinha, 9931040225	Ranjeet Kumar @ Gorelal	Token No. 24951/2020 (R.bail)	In custody since 18.02.2020	Not considered for the present
226.	Pramod Kr. Sinha, 9934066362	Birendra Mallik	EC-BRHC99- 12186-2020 (R.bail)	In custody	Not considered for the present
227.	Manish Kumar No. 2, 9835200421	SatteYadav	Cr. Misc. No. 4375/2020 (R. Bail)	In custody	Not considered for the present
228.	Satya Prakash Parasar, 9835079205	Mukesh Kumar	EC-BRHC99- 11185/2020 (R.bail)	In custody since 24.06.2020	Not considered for the present

229.	Sanjay Kumar No. 7, 9934021776	Habibullah Sai	EC-BRHC99- 04799-2020		Not considered for the present
230.	Deep Nishi, 9334896727	Prayag Mahato & Ors.	Cr. App (SJ) No. 26557/2020 (R.bail)	In custody since 24.02.2020	Not considered for the present
231.	Deep Nishi, 9334896727	Sanjay Kora	EC-BRHC99- 13164-2020 (R.bail)	In custody since 06.12.2019	Not considered for the present
232.	Ajit Kumar, 9835440712	Mantu Murmu @ Mantu Soren @ Fagu Murmu	EC-BRHC99- 04661-2020 (R.bail)	In custody	Not considered for the present
233.	Satya Prakash Parasar, 9835079205	Rakhi Kumari	EC-BRHC99- 13257/2020 (A.bail)	Apprehension of arrest	Not considered for the present
234.	Deep Nishi, 9334896727	Kapil Yadav	Token No. 23821/2020 (R.bail)	In custody since 02.12.2019	Not considered for the present
235.	Ajit Kumar, 9835440712	Sitaram Pandit	EC-BRHC99- 00376-2020 (R.bail)	In custody	Not considered for the present
236.	Pramod Kr. Sinha, 9934066362	Kanhaiya Kumar	Cr. Misc. No. 25526/2020 (R.bail)	In custody	Not considered for the present
237.	Indrajeet Bhushan, 9931174488	Ranjan Prasad	EC-BRHC99- 09801-2020 (R.bail)	In custody since 15.06.2020	Not considered for the present
238.	Sanjay Kumar No. 7, 9934021776	Ravi Shankar Singh	Cr. Misc. No. 63150/2019		Not considered for the present
239.	Indrajeet Bhushan, 9931174488	Bhanu Singh	EC-BRHC99- 09770-2020 (A.bail)	Apprehension of arrest	Not considered for the present
240.	Rajiv Raja, 8409891020	Hemanti Kumari & Ors.	Cr. Misc. No. 17899/2020 (A.bail)	Apprehension of arrest	Not considered for the present
241.	Deep Nishi, 9334896727	Jagriti Devi	EC-BRHC99- 13155-2020 (A.bail)	Apprehension of arrest	Not considered for the present

242.	Deep Nishi, 9334896727	Raja Kumar @ Raj Kumar	EC-BRHC99- 13120-2020 (A.bail)	Apprehension of arrest	Not considered for the present
243.	Deep Nishi, 9334896727	Shekhar Shastri @ Shankar Paswan	EC-BRHC99- 14827-2020 (R.bail)	In custody since 16.12.2019	Not considered for the present
244.	Manoj Kr. 9801179773	Anjum Khatoun	Cr. Misc. 12624/2020 (R.Bail)	In custody since 11.12.2019	Not considered for the present
245.	Naresh Prasad 9431004954	Not legible	Cr. App. (SJ)15550/20 20 (SC/ST Act) (A.Bail)	Apprehensio n of arrest	Not considered for the present
246.	Ranjeet Kr. 9234945387	Anup Lal Mandal	Cr. Misc. 21890/2020 (Bail)	Bail matter registered U/s 420	Not considered for the present
247.	Manoj Kr. 9801179773	Indramani Singh and Anr.	Cr. Misc. 11060/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
248.	Brajesh Kr. Singh 7488021161	Chandan Mahto	T. No. 27416/2020 (R.Bail)	In custody since 07.05.2019, wife in advance stage of pregnancy	Not considered for the present
249.	Surendra Kishore Thakur 9488021161	Karmu Nisha @ Kamru Nisha And Ors.	Cr. Misc. 33277/2019 (A.Bail)	Apprehensio n of arrest, restored on 26.02.2020	Not considered for the present
250.	Manoj Kr. 9801179773	Kanhai Yadav	Cr. App. 1352/2020 (SJ) (SC/ST Act) (R.Bail)	Filed on 22.06.2020 not listed till today	Not considered for the present
251.	Surendra Kishore Thakur 9488021161	Md. Aslam @ Md. Alam @ Alam	Cr. Misc. T. No. 21611/2020 (A.Bail)	Filed on 03.06.2020 not listed till today	Not considered for the present
252.	Manoj Kr. 9801179773	Manoranjan Singh	Cr. App. No. 1354/2020 (SJ) (SC/ST Act) (R.Bail)	In custody , accepted on 17.06.2020 not listed till date	Not considered for the present
253.	Surendra Kishore	Santosh Singh	CR. Misc. T. No.	Apprehensio n of arrest,	Not considered

	Thakur 9488021161		21626/2020 (A.Bail)		for the present
254.	Manoj Kr. 9801179773	Ansu Singh	Cr. App. No. 2050/2020 (SJ) (SC/ST Act) (R.Bail)	In custody	Not considered for the present
255.	Manoj Kr. 9801179773	Nisu Singh	Cr. App. No. 1021/2020 (SJ) (SC/ST Act) (A.Bail)	Apprehensio n of arrest	Not considered for the present
256.	Indrajeet Bhushan 9931174488	Jhunnu Giri @ Vijay Kr. Singh	Cr. Misc. 27044/2020 (R.Bail) (EC- BRHC99- 06005/2020)	In custody since 16.03.2020	Not considered for the present
257.	Manoj Kr. 9801179773	Fulel Singh and Anr.	Cr. Misc. 11033/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
258.	Indrajeet Bhushan 9931174488	Sanjay Barnawal	Cr. Misc. (EC- BRHC99- 04963/2020) (R.Bail)	In custody since 27.05.2020	Not considered for the present
259.	Manoj Kr. 9801179773	Indramai Singh and Anr.	Cr. Misc. 11060/2020 (A.Bail)	Apprehensio n of arrest, case counter case	Not considered for the present
260.	Indrajeet Bhushan 9931174488	Sheogopal Rai @ Shivgopal Rai	Cr. Misc. (EC- BRHC99- 06102/2020) (R.Bail) (Excise Act)	In custody since 18.02.2020	Not considered for the present
261.	Anil Kr. 9431456498	Dadan Yadav and Ors.	(EC-BRHC99- 15196/2020) (A.Bail)	Apprehensio n of arrest	Not considered for the present
262.	Arvind Kr. 9334428381	Suresh Manjhi @ Suresh Kr.	(EC-BRHC99- 14038/2020) (A.Bail)	Apprehensio n of arrest	Not considered for the present
263.	Anil Kr. 9431456498	Karan Singh	(EC-BRHC99- 15190/2020) (R.Bail)	In custody since 25.03.2020	Not considered for the present
264.	Anil Kr. 9431456498	Chandan Singh	(EC-BRHC99- 15192/2020) (R.Bail)	In custody since 24.01.2020	Not considered for the present
265.	Not legible 9431201271	Md. Sonu	Not legible	Not legible	Not considered for the present

266.	Vaidehi Raman Prasad Singh 9234360054	Ram Kishore Sah and Ors.	(EC-BRHC99-14846/2020) (A.Bail)	Apprehension of arrest	Not considered for the present
267.	Vaidehi Raman Prasad Singh 9234360054	Manoj Kr .Singh	Cr. Misc. 22124/2020 (A.Bail)	Apprehension of arrest, petitioner is 63 year old	Not considered for the present
268.	Vaidehi Raman Prasad Singh 9234360054	Sanjeev Kr. Jha	(EC-BRHC99-14852/2020) (A.Bail)	Apprehension of arrest	Not considered for the present
269.	Kaushak kr. 8789248481	Pappu Kr.	(EC-BRHC99-10251/2020) (R.Bail)	In custody since 24.02.2020	Not considered for the present
270.	Sanjeev Kr. Shrivastava 9431436243	Angad Mukhiya	T. No. 25532/2020 (R.Bail)	In custody since 03.09.2019	Not considered for the present
271.	Sanjeev Kr. Shrivastava 9431436243	Ram Babu Singh	T. No. 25303/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
272.	Sanjeev Kr. Shrivastava 9431436243	Tota Devi	T. No. 23864/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
273.	Sanjeev Kr. Shrivastava 9431436243	Dhurendra Prasad Chaurasiya	T. No. 26448/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
274.	Ajay Kr. Sinha 9905450531	English Yadav	Cr. Misc. 13161/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
275.	Ajay Kr. Sinha 9905450531	Pappu Kr.	Cr. Misc. 1356/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
276.	Ajay Kr. Sinha 9905450531	Subham Kr. Sinha	Cr. Misc. EC-BRHC99-07969/2020 (R.Bail)	In custody, mother of petitioner admitted on 07.07.2020	Not considered for the present
277.	Ajay Kr. Sinha 9905450531	Shushma Kumari	Cr. Misc. EC-BRHC99-1352/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
278.	Ajay Kr. Sinha 9905450531	Harendra Prasad	Cr. Misc. EC-BRHC99-11848/2020 (R.Bail)	Tied up matter	Not considered for the present

279.	Ramchandra Singh 9304762105	Gautam Kr.	T. No. 24218/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
280.	Ramchandra Singh 9304762105	Mahendra Prasad Gupta	E-filling No. EC-BRHC99-09984-2020 (Regular Bail )	The petitioner custody since 09.12.2019	Not considered for the present
281.	Chandra Bhushan Das 9430512773	Rajender Singh	EC-BEHC99-09760-2020 (R.Bail)	In custody	Not considered for the present
282.	Ramchandra Singh 9304762105	Prakash Sharma @ Chhotu Sharma	Cr. Misc. 2620/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
283.	Ramchandra Singh 9304762105	Sona Lal Singh	Cr. App. No. 1077/2020 (SJ) SC/ST Act (A.Bail)	Apprehension of arrest	Not considered for the present
284.	Sanjay Kr. 9470667941	Kapil Yadav	EC-BEHC99-09263-2020 not given	Filed for accepting the filing	Not considered for the present
285.	Satya Prakash Parasar 9835079205	Santosh Verma	EC-BEHC99-15007-2020 (R.Bail)	In custody since 07.08.2020	Not considered for the present
286.	Deepak Kr. 9334909806	Kapil Yadav	Cr. Misc. No. 18678/2020 (R.Bail)	In custody since 19.08.2019, petitioner sole bread earner of family	Not considered for the present
287.	Aditya Nath Jha 9431062859	Ramji Mahto	EC-BEHC99-07816-2020 (R.Bail)	In custody	Not considered for the present
288.	Rakesh Singh 9431049253	Sonu Kr.	EC-BEHC99-13693-2020 (R.Bail)	In custody	Not considered for the present
289.	Manoj Kr. 9334609470	Pappu Yadav @ Ghamandi Yadav	Cr. Misc. No. 7907/2020 (R.Bail)	In custody	Not considered for the present
290.	Subhash Kumar 9931282766	BirbalMahato @ BalbirMahato	EC-BRHC99-3094-2020 (R. Bail) (Excise Act)	In custody since 14.05.2020 (Mother of the	Not considered for the present

				petitioner is serious and lying on bed)	
291.	Ashok Kumar 7255850279	Amit Sao	EC-BRHC99-013507-2020 (R. Bail) (POCSO Act)	In custody since 14.03.2020 (Wife of the petitioner is seriously ill)	Not considered for the present
292.	Vijay Shankar Shrivastava 9431074269	Amar Kumar	Cr. Appeal (S.J.) No. 1364 of 2020 (R. Bail) (Excise Act)	In custody since 16.09.2019	Not considered for the present
293.	Brajesh Kumar Singh 7488021161	Ajit Kumar Sharma	Token No. 23104 of 2020 (R. Bail) (Excise Case)	In custody since 18.12.2019 (Mother of the petitioner is old and she is suffering from illness)	Not considered for the present
294.	Brajesh Kumar Singh 7488021161	Kanahiya Kumar	Token No. 23416 of 2020	Bail matter (Mother of the petitioner is suffering from illness)	Not considered for the present
295.	Brajesh Kumar Singh 7488021161	Nageshwar Yadav	Token No. 23176 of 2020 (R. Bail)	In custody since 26.05.2018 (Petitioner is a senior citizen and suffering from many diseases)	Not considered for the present
296.	Subodh Kumar 9852649160	Karan Kumar	EC-BRHC99-10847-2020 (R. Bail)	In custody since more than six months (Mother of the petitioner is seriously ill)	Not considered for the present
297.	Abhimanyu Sharma 9835286631	Mantu Yadav @ Raj Kumar Yadav	EC-BRHC99-15126-2020 (R. Bail)	In custody since 16.04.2019 (Petitioner is aged about	Not considered for the present

				63 years and is suffering from many health ailments regarding which the Jail Doctors have given the opinion that the petitioner cannot be properly treated in the Jail premises Hospital and has suggested to get treated at specialized hospital)	
298.	Ajay Mukherjee 9431462953	Vikash Kaushik	Cr. Misc. No. 16814 of 2020 (A. Bail)	Supplementary affidavit regarding payment of fine amount filed through e-filing as EC-BRHC99-15249-2020 on 01.09.2020, therefore prayer is that supplementary affidavit may kindly be kept with the record of Cr. Misc. No. 16814 of 2020	Not considered for the present
299.	Ashwini Kumar Raj 8709174716	Suresh Choudhary	EC-BRHC99-05189-2020 (A. Bail) (Excise Matter)	Apprehension of arrest	Not considered for the present
300.	Ashwini Kumar Raj	Asha Devi	EC-BRHC99-06074-2020	Apprehension of arrest	Not considered

	8709174716		(A. Bail)		for the present
301.	Baidyanath Thakur 9835014637	Rajan Kumar	Cr. Misc. No. 23155 of 2020 (R. Bail) (Excise Act)	In custody since 24.01.2020	Not considered for the present
302.	Abhimanyu Sharma 9835286631	VikashPaswan @ Shankar Paswan	EC-BRHC99-12105-2020 (R. Bail)	In custody since 26.09.2019	Not considered for the present
303.	Vijay Shankar Shrivastava 9431074269	Shami Ali and others	I.A. No.1 of 2020 in Cr. Appeal (S.J.) No. 2157 of 2019 (R. Bail)	I.A. for bail (In custody since 16.02.2013)	Not considered for the present
304.	Kumar Uday Singh 9431074269	SriramChoudhary @ Burha	I.A. No.2 of 2020 in Cr. Appeal (D.B.) No. 61 of 2019 (R. Bail)	I.A. for bail (Appellant is in custody since 30.11.2018. Appellant is aged about 51 years and suffering from several ailments)	Not considered for the present
305.	Abhimanyu Sharma 9835286631	Rahul Kumar	Token No. 28816 of 2020 (A. Bail) (Excise Act)	Apprehension of arrest	Not considered for the present
306.	Pramod Kumar 9431456941	Ranjit Chaudhary	Token No. 27159 of 2020	Bail matter (Wife of the petitioner is Covid positive and no one is there for her care)	Not considered for the present
307.	Pramod Kumar 9431456941	Sumit Kumar	Token No. 28073 of 2020	Bail matter (Mother of the petitioner is ill and there is no one available for her care)	Not considered for the present
308.	Pramod Kumar 9431456941	Chandan Kumar	EC-BRHC99-10802-2020 (Excise matter)	Bail matter (Father of the petitioner is seriously ill and	Not considered for the present

				petitioner is the only male person to care for him)	
309.	Mr. Manoj Kumar,9801 179773	Munna Kumar	Cr. Misc. No. 19160/2020 ,(Bail)	He is in custody since 14.10.2018	Not considered for the present
310.	Mr. Dinewhwar Mishra, 983514534 2	Sumit Kumar Goswami	BRHC-99-10049-2020(Bail)	The petitioner is apprehending his arrest in connection.	Not considered for the present
311.	Mr. Dinewhwar Mishra, 983514534 2	Sheshnath singh	BRHC-99-27632020(Bail)	Petitioner is in custody since 13.01.2020.	Not considered for the present
312.	Mr. Dinewhwar Mishra, 983514534 2	Natheeri Ray	BRHC99-10372-2020(Bail)	The petitioner is apprehending his arrest .	Not considered for the present
313.	Mr. Pradeep Kuma Sinha, 983523040 3	Vikash @ Vikash Kumar	Cr. Misc. No. 22293/2020 (A.Bail)	Father of petitioner is suffering from CORONA.	Not considered for the present
314.	Mr. Vijay Kumar Mishra,9835 490350	Suman Kumar	Cr.Misc. No. 17259/2020 (A.Bail)	Apprehension of arrest.	Not considered for the present
315.	Mr. Ram Jivan Pd. Singh, 834076567 2	Sanni Kumar	Token No. 25912/2020 (Bail)	The petition for grant of regular bail was filed 26.6.2020.	Not considered for the present
316.	Mr. Dinewhwar Mishra, 983514534 2	Navi Kumar & Ors.	BRHC99-05282-2020(Bail)	Apprehension of arrest.	Not considered for the present
317.	Mr. Dinewhwar Mishra, 983514534	Munilal Mahto	Cr. App. No. 724/2015(D B) (Bail)	Apprehension of arrest.	Not considered for the present

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318.	Md. Shahnawaz Ali, 9430496718	Chandan Kumar Das	Cr. Misc. No...../2020(Bail)	POCSO Act.	Not considered for the present
319.	Mr. Saroj Kumar Sharma, 9334108841	Bhola Pandey	Cr. Misc. No. 21124/2020 (Bail)	Land disputed.	Not considered for the present
320.	Mr. Kundan Rathore, 7779855582	Ravindra Baitha	Cr. App, (DB), 941/15(Bail)	Petitioner appellant is in Judicial custody.	Not considered for the present
321.	Mr. Udbhav, 8676924738	Sonu Kumar	Cr. Misc. No. 20095/2020 (Bail)	Custody since 5.12.2019.	Not considered for the present
322.	Mr. Mahendra Thakur, 9835275771	Pankaj Kumar	Cr. Misc. No. 24367/2020 (Bail)	The petitioner is in custody since long merely on suspicion.	Not considered for the present
323.	Mr. Sarda Nand Mishra, 9430450915	Nitish Kumar	Cr. Misc. No. ..../2020, Token No. 28545/2020 (Bail)	POCSO Act.	Not considered for the present
324.	Mr. Pravin Kumar, 9835251458	Surendra Yadav	EC-BRHC-99-15645-2020(R.Bail)	Petitioner custody since 26.6.2019.	Not considered for the present
325.	Mrs. Punam Srivastava, 9852609964	Pankaj Kumar	Cr. Misc. No. 25587/2020 (A.Bail)	Suffered with infection of CORONA VIRUS	Not considered for the present
326.	Mr. Pramod Kumar Sinha, 9431884934	Chunchun sah	EC BRHC 99- 04132-2020	Petitioners are in jail. Since 19.3.2020.	Not considered for the present
327.	Mr. Sunil Kumar Yadav, 9934711114	Pintu Kumar Yadav	EC BRHC 99- 02336-2020	Apprehension of arrest.	Not considered for the present
328.	Mr. Sunil	Dularchand	Token No.	Apprehension	Not

	Kumar Yadav, 9934711114	Yadav	27099/2020 (Bail)	of arrest.	considered for the present
329.	Mr. Alok Kumar singh, 9835486873	Domi Paswan	Cr. Misc. No. EC-BRHC-99-09471/2020 (Bail)	The present regular bail has been filed on 13.7.2020.	Not considered for the present
330.	Mr. Rajnish Chandra, 9031485810	Uttam Kumar Gupta	EC-BRHC-99-12890/2020 (Bail)	This petitioner is ill apprehension of arrest.	Not considered for the present
331.	Mr. Manoj Kumar Pandey, 9431433391	Sulo Mahto	EC-BRHC-99-05638/2020 (R.Bail)	This petitioner are in custody since 26.01.2020.	Not considered for the present
332.	Mr. Pramod Kumar sinha, 9934066362	Kanhaiya Kumar	Token No. Cr. Misc. No. 25526/2020 (Bail)	Judicial custody since long time.	Not considered for the present
333.	Mr. Pratima kumara, 8102650441	Sher singh	Cr. Misc. No. 13192/2020 ,(Bail)	Excise Act.	Not considered for the present
334.	Mr. Pramod Kumar sinha, 9934066362	Kanhaiya Kumar	Token No. Cr. Misc. No. 25320/2020 (Bail)	Judicial custody since long time.	Not considered for the present
335.	Mr. Satya Prakash, 9835079205	Bam Shankar Bahagat	Cr. Misc. No.(SJ)-1467/2020, (Bail)	That the above stated appeal has been filed for grant of anticipatory bail.	Not considered for the present
336.	Mr. Rajesh Kumar Jha, 9835449507	Santosh Kumar Choudhary	EC-BRHC-99-14600-2020(Bail)	The petitioner is in jail custody since 19.4.2020.	Not considered for the present
337.	Mr. Anuj Kumar, 9939993599	Uma Shankar Kumar @ Triloki	EC-BRHC-99-04734-2020(Bail)	The petitioner is in jail custody since 19.3.2020	Not considered for the present
338.	Mr. Sunil	Shambhu	EC-BRHC-	Apprehension	Not

	Kumar Yadav, 9934711114	Kumar	99-047348190-2020(Bail)	of arrest.	considered for the present
339.	Mr. Satish Chandra Mishra, 9234757077	Mahesh Kumar	BR-03753-2020(Bail)	Excise Act.	Not considered for the present
340.	Jai Prakash Singh 94318779451	Ajit Singh @ Ajit Kumar @ Jang Bahadur Kumar	EC— BRHC99-01688/2020 Token No 24405/2020 Cr. Misc	Apprehension of his arrest	Not considered for the present
341.	Pawan Kumar Singh 9431867701	Md. Mujamil @ Md.Mujamil	Token No 28270/2020 A.Bail	Apprehension of his arrest	Not considered for the present
342.	Manoj Kumar 9801179773	Guddu Kumar	Token No Cr Misc 23167/2020	Custody since 19.3.2020	Not considered for the present
343.	Manoj Kumar 9801179773	Kamlesh Kumar Mahto	No Cr Misc E- Filing No 9565/2020	Custody Since 28.6.2020	Not considered for the present
344.	Braj Bhushan Poddar 6205259220	Lakshman Mahton	EC- BRHC-99-08526/2020 A.Bail	Apprehension of his arrest	Not considered for the present
345.	Braj Bhushan Poddar 6205259220	Ram Pravesh Sahni	Cr. Misc No 70918/19	Custody since 1 year.	Not considered for the present
346.	Braj Bhushan Poddar 6205259220	Anil Kumar	EC- BRHC-99-04669/2020	Apprehension of his arrest	Not considered for the present
347.	Vinay	Bittu Kumar	Cr. Misc No	Apprehension	Not

	Kumar Mishra 9835490350	@ Bittu Kumar Singh	13722/2020 A.Bail	n of his arrest	considered for the present
348.	Pravin Kumar 9835251458	Manish Kumar Jaiswal @ Manish Jaiswal	Token No 29569/2020 A.Bail	Apprehension of his arrest	Not considered for the present
349.	Sanjay Kumar 9334101186	Harihar Sah	Token no EC- BRHC- 99- 15225/2020	Apprehension of his arrest	Not considered for the present
350.	Sanjay Kumar 9334101186	Rajendra Yadav@ Rajendra Kumar	Token no Cr. Misc EC- BRHC- 99- 15219/2020	Apprehension of his arrest	Not considered for the present
351.	Sanjay Kumar 9334101186	Prabhat Kumar	Token no Cr. Misc EC- BRHC- 99- 15219/2020	Custody more then 6 months.	Not considered for the present
352.	Sharda Nand Mishra 9430450915	Arun Yadav @ Arun Kumar	EC- BRHC- 99- 15885/2020 Cr. Misc	Custody since 21.12.2019	Not considered for the present
353.	Prabhakar Singh 9431075415	Yogendra Rai & anothers	EC- BRHC- 99- 15967/2020	Apprehension of his arrest.	Not considered for the present
354.	Kumar Narayan Jamuar 9939090738	Md. Shakil @ Md. Shakil Ahmadh	EC- BRHC- 99- 09798/2020	Custody since 23.5.2020	Not considered for the present

355.	Braj Bhushan Pandey 6205259220	Anil Kumar	EC- BRHC- 99- 04669/2020	Apprehensio n of his arrest.	Not considered for the present
356.	Mr. Mukul Kumari, 7258983777	Arjun Paswan	EC- BRHC99- 15263-2020	The matter has been filed on 01.09.2020 after granting of permission through e- portal dated 18.08.2020 which was reporting on 22.08.2020 in Sl.No.129 but it has not been T generated Token Number till date.	Not considered for the present
357.	Mr. Mukul Kumari, 7258983777	Subedar Yadav	EC- BRHC99- 15008-2020	The matter has been filed on 01.09.2020 after granting of permission through e- portal dated 18.08.2020 which was reporting on 22.08.2020 in Sl.No.130 but it has not been T	Not considered for the present

				generated Token Number till date.	
358.	Mr. Mukul Kumari, 7258983777	Uday Kumar	EC-BRHC99-14968-2020	The matter has been filed on 31.08.2020 after granting of permission through e-portal dated 18.08.2020 which was reporting on 22.08.2020 in Sl.No.131 but it has not been T generated Token Number till date.	Not considered for the present
359.	Mr. Sanjeev Kumar, 9431047109	Sanjeet Singh @ Sanjeet Kumar & Ors	EC-BRHC99-13128-2020	The petitioner is in judicial custody since 17.04.2020.	Not considered for the present
360.	Mr. Sanjeev Kumar, 9431047109	Deepak Chandra Srivastava	EC-BRHC99-08112-2020, Token No.29100/2020	The petitioner has serious apprehension of arrest.	Not considered for the present
361.	Mr. Umesh Kumar, 9431830267	Ram Pravesh	Cr.Misc.No.62217/2019	The aforesaid case may be	Not considered for the present

		Yadav		listed before appropriate bench of this Hon'ble Court.	
362.	Mr. Mukul Kumari, 7258983777	Mukesh Kumar @ Bhuletan @ Bullet	EC-BRHC99-07298-2020	The petitioner is in jail custody since 17.01.2020.	Not considered for the present
363.	Mr. Umesh Kumar, 9431830267	Sushil Yadav	Cr.Misc.No. 79547/2019	The aforesaid case was heard on 16.06.2020 and his Lordship was pleased to direct to list this case on 20.07.2020 but till date, the aforesaid case has not been listed.	Not considered for the present
364.	Mr. Yugal Kishore, 8271867733	Ravi Ranjan Mahto @ Ravi Ranjan Mehta @ Ravi Ranjan Kumar Mahtoo	E-filing No.7185/2020 (R.B.)	The petitioner is in jail custody since 19.04.2020.	Not considered for the present
365.	Mr. Pankaj Kumar,	Sattan Mahto @	Cr.Misc.No. 23802/2020	Petitioner is languishing	Not considered

	9102949888	Satto		behind the bar since 15.01.2020.	for the present
366.	Mr. Pankaj Kumar, 9102949888	Deepak Sahni @ Deepak Sahni	Token No. Cr.Misc.No. 26941/2020	It is a regular bail. Petitioner is languishing behind the bar since 23.12.2019.	Not considered for the present
367.	Mr. Rakesh Kumar, 9431878374	Tinku Kumar @ Rajmani Kumar Singh	EC- BRHC99- 15403-2020	The petitioner file this modification petition for extension of time for filing bail bond because due to petitioner suffer from corona disease and this reason he has not appear in court within time for filing bail bond.	To be Listed
368.	Mr. Pramod Kumar, 9431456941	Chandan Kumar	EC- BRHC99- 10802/2020	Father of the petitioner is serious ill and petitioner is a single male	Not considered for the present

				person. The Excise matter.	
369.	Mr. Pramod Kumar, 9431456941	Rohit Kumar	EC-BRHC99-10799/2020	Mother of petitioner is serious ill and is on i.e. NMCH, the Excise matter(Regular Bail).	Not considered for the present
370.	Mr. Pramod Kumar, 9431456941	Ranjit Chaudhary	Token No.27159/2020	That wife of the petitioner is covid and no any family can care.	Not considered for the present
371.	Mr. Pramod Kumar, 9431456941	Sumit Kumar	Token No.28073/2020	Mother is serious ill and no any made member is available to care has mother.	Not considered for the present
372.	Mr. Indrajeet Bhushan, 9931174488	Sheogopal Rai @ Shivgopal Rai	Token No.26235/2020, EC-BRHC99-06102-2020	The petitioner is in custody since 18.02.2020 in Excise Act.	Not considered for the present
373.	Mr. Ashok Kumar Singh, 9431436252	Raushan Singh	EC-BRHC99-07047-2020(Token	The case is registered under 498A, IPC and	Not considered for the present

			No.27744/2020)	other allied sections. The petitioner has been in custody for over 7 months.	
374.	Mr. Sanjay Kumar Sharma, 9430286194	Murari Pd. Keshari	Token No.24089/2020	The petitioner is apprehending his arrest.	Not considered for the present
375.	Mr. Shailesh Kumar Singh, 9430061602	Rakesh Kumar	Token No.26692/2020	Till date case no has not been given while this case has been filed on 14.07.2020.	Not considered for the present
376.	Mr. Shailesh Kumar Singh, 9430061602	Rohit Singh @ Tittu	Token No.26894/2020	Main case Cr.Misc. has not been given the date while case which has been filed.	Not considered for the present
377.	Mr. Sheo Kumar Prasad, 9006877172	Rabo Sao	EC-BRHC99-11386-2020	The petitioner is behind the bar.	Not considered for the present
378.	Mr. Sheo Kumar Prasad, 9006877172	Binda Yadav	EC-BRHC99-11390-2020	The appellant is behind the bar.	Not considered for the present

379.	DR.Anjani Pd. Singh, 9934040182	Guddu Singh	Cr.Misc.No. 22216/2020	the petitioner is in custody since 07.04.2016.	Not considered for the present
380.	Mr. Manoj Kumar Pandey, 9431433391	Vikram Kumar	E-filing No.09050-2020 (Regular Bail)	In this case petitioners are in custody since 27.01.2020.	Not considered for the present
381.	Mr. Rajesh Kumar, 9431650988	Asagari Khatoon @ Asgari Khatoon	EC-BRHC99-14139-2020 (R. Bail)	The petitioner is lady in custody since 18.07.2020.	Not considered for the present
382.	Mr. Bijay Prakash Singh, 9934804995	Om Prakash Sah	Token No.24546/2020	That this is an application for modification of the order dated 03.03.2020. the petitioner is still apprehending their arrest in Excise Act.	To be Listed
383.	Mr. Gaurav Govind, 9835086148	Faudar Yadav & Ors	Cr.Misc.No. 42454/17	Further proceeding in the court below was stayed by order dated	Not considered for the present

				21.08.2018. However, the bail bond of the petitioner was cancelled by order dated 23.08.2018 by the Sessions Judge, Darbhanga. By order dated 16.08.2019 the court below has vacated the order of stay and has issued NBW against the petitioner.	
384.	Mr. Bijay Prakash Singh, 9934804995	Ram Krishna Sharma	Token No.21921/2020	The petitioner is rotting in jail custody.	Not considered for the present
385.	Mr. Bijay Prakash Singh, 9934804995	Shivji Prasad	Token No.26889/2020	The petitioner is rotting in jail custody since 06.12.2016.	Not considered for the present
386.	Mr. Bijay Prakash Singh, 9934804995	Kanhaiya Kumar Rai	Token No.24553/2020	The petitioner is rotting in jail custody since	Not considered for the present

				13.10.2019.	
387.	Mr. Bijay Prakash Singh, 9934804995	Rama Shankar Ram	Token No.23697/2020	The petitioner is rotting in jail custody since 31.01.2020.	Not considered for the present
388.	Malay Kr. Chaudhary 9934445810	Gauri Shankar Singh @ Jhappu Singh	Cr. App. (SJ) No. 369/2020 (SC/ST Act)	Cr. App. Filed on 23.01.2020	Not considered for the present
389.	Arvind Kr. 9304296033	Pinku Jaiswal @ Vishwajeet Kr.	I.A. No. 1/2020 in Cr .Misc. No. 62396/2019 (A.Bail)	I.A. for recalling the order dt. 16.06.2020	Not considered for the present
390.	Dharmveer 8986459869	Ajay Tiwary	Cr. App. No. 946/2020 (SC/ST Act)	Petition was filed on 22.02.2020 but till date case has not been listed	Not considered for the present
391.	Udbhav 8676924738	Nityanand Singh	Cr. App. No. 1111/2020 (SJ) (SC/ST Act)	Appeal has been filed on 02.03.2020, but till date it has not been listed	Not considered for the present
392.	Udbhav 8676924738	Nasima Khatoon and Ors.	Cr. App. No. 4764/2019 (SJ) (SC/ST Act)	Appeal has been filed on 27.09.2019, but till date it has not been listed	Not considered for the present
393.	Udbhav 8676924738	Nasima Khatoon and Ors.	Cr. App. 4764/2019 (SJ) (SC/ST Act)	Cr. App. Filed on 27.09.2019, but not listed till yet	Not considered for the present

**Mentioning Matters regarding urgent hearing of pending cases:  
01.09.2020**

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
	<b>01.09.2020</b>				
394.	Sanjay Kr.	Not given	I.A. No. 2 of 2020 in Cr. App. (DB) No. 567/2016	I.A. for bail, in custody since 14.08.2012	To be Listed
395.	Sanjay Kr.	Not Given	I.A. No. 1 of 2020 in Cr. App. (D.B) No. 1463/2018	In custody since 21.05.2009, I.A. for bail	To be Listed
396.	Rashmi Bharti 9503761073	Samar Kant Sharma	Cr. App. No. 942/2018, I.A. No. 01/2020	I.A. for bail, in custody since 11.07.2018	
397.	Manoj Kr. Singh 9431491512	Jugeshwar Singh	EC-BRHC99- 14543/2020 (A.Bail)	Modification Petition	To be Listed
398.	Sanjeev Kr. @ Deepak Sahay 9304018450	Udeshwar Yadav @ Udeshwar Prasad and Ors.	Cr. Misc. 11264/2020 (A.Bail)	To file Vakalatnama	To be filed through e-mode
399.	Chandra Shekhar Anand 9304656285	Durga Manji & Anr.	I.A. no. 1-2018 in Cr. App. (DB) No. 888/2017	I.A. for bail, in custody since 3 years	
400.	Devendra Kr. 9431094447	Kundan Raj @ KUndan Kr.	EC-BRHC99- 09664/2020 (A.Bail)	Withdrawal	To be Listed
401.	Udbhav 8676924738	Guddu Kr.	Cr. Rev. No. 359/2020 (R.Bail)	In custody since 27.08.2018 (Juvenile and innocent)	To be Listed
402.	Sanjay Kr.	Not given	Cr. App. (DB) No. 267/2018 I.A. No. 1/2020	Appellant in custody since 08.07.2014, I.A. for bail	To be Listed
403.	Dhananjay Kr. Gupta 9430906832	Pramod Mandal	I.A 1/2020 in Cr. App 591/2016	I.A filed for bail(Incomplet e format)	Not considered as format incomplete

404.	Sanjeev Kr. Mishra 9835068340	Prem Chand Gupta	CWJC 23651/2020	The SDO passed the order without supply the copy of the enquiry report. ( incomplete format).	Not considered as format incomplete
405.	Sanjeev Kr. Mishra 9835068340	Priyanka Raj	CWJC 5282/2020	On 27.8.2020 direction was given to list but has not been listed. ( incomplete format).	Not considered as format incomplete
406.	Sanjeev Kr. Mishra 9835068340	Raj Deo Singh	EC-BRHC99-08970-2020	On 7.7.2020 permission was given to list but has not been listed. ( incomplete format).	Not considered as format incomplete
407.	Sanjeev Kr. Mishra 9835068340	Zaffar Eqbal	CWJC 23757/2020	On 22.8.2020 direction was given to list but has not been listed. ( incomplete format).	Not considered as format incomplete
408.	Sanjeev Kr. Mishra 9835068340	Ram Sanehi Lal	CWJC 19999/2019	The SDO passed the order without supply the copy of the enquiry report. ( incomplete format).	Not considered as format incomplete
409.	Sanjeev Kr. Mishra 9835068340	Surendra Paswan	CWJC 15447/2018	Termination from service ( incomplete format).	Not considered as format incomplete
410.	Sanjeev Kr. Mishra 9835068340	Rakesh Kr.	CWJC 21770/2019	The SDO passed the order without supply the copy of the enquiry report.	Not considered as format incomplete

				( incomplete format).	
411.	Sanjeev Kr. Mishra 9835068340	Shiv Kr. Singh	EC-BRHC99-13425-2020	Cancellation of PDS license ( incomplete format).	Not considered as format incomplete
412.	Sanjeev Kr. Mishra 9835068340	Ramadhar Pd.	EC-BRHC99-09039-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
413.	Sanjeev Kr. Mishra 9835068340	Om Prakash Tufani	CWJC 18003/2019	The SDO passed the order without supply the copy of the enquiry report. ( incomplete format).	Not considered as format incomplete
414.	Sanjeev Kr. Mishra 9835068340	Sefali Khatoon	CWJC 22107/2019	Selection matter. ( incomplete format).	Not considered as format incomplete
415.	Sanjeev Kr. Mishra 9835068340	Neha Kri.	EC-BRHC99-09331-2020	Selection matter. ( incomplete format).	Not considered as format incomplete
416.	Sanjeev Kr. Mishra 9835068340	Pranita Verma	EC-BRHC99-09228-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
417.	Sanjeev Kr. Mishra 9835068340	Manshi Sah	EC-BRHC99-09329-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
418.	Sanjeev Kr. Mishra 9835068340	Md. Shahabuddin	EC-BRHC99-10876-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
419.	Sanjeev Kr. Mishra 9835068340	Upendra Ojha	EC-BRHC99-10819-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
420.	Sanjeev Kr. Mishra 9835068340	Md. Sayeed Khan	EC-BRHC99-09215-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete

421.	Sanjeev Kr. Mishra 9835068340	Narvratan Yadav	EC-BRHC99-11654-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
422.	Sanjeev Kr. Mishra 9835068340	Om Prakash Thakur	EC-BRHC99-09032-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
423.	Sanjeev Kr. Mishra 9835068340	Om Praksh Pd.	CWJC 17851/2019	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
424.	Sanjeev Kr. Mishra 9835068340	Lali Devi	EC-BRHC99-08978-2020	Petitioner is not being granted license. ( incomplete format).	Not considered as format incomplete
425.	Sanjeev Kr. Mishra 9835068340	Arun Kr. Singh	EC-BRHC99-14010-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
426.	Sanjeev Kr. Mishra 9835068340	Nawal Kishor Singh	EC-BRHC99-11874-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
427.	Sanjeev Kr. Mishra 9835068340	Md. Illiyas	CWJC 23492/2019	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
428.	Sanjeev Kr. Mishra 9835068340	Dhirendra Tiwari	CWJC 11647/2019	Cancellation of PDS license. ( incomplete format).	Not considered as format incomplete
429.	Sanjeev Kr. Mishra 9835068340	Dinesh Ram	CWJC 20084/2020	The SDO passed the order without supply the copy of the enquiry report. ( incomplete format).	Not considered as format incomplete
430.	Sanjeev Kr. Mishra 9835068340	Harendra Narayan Sahi	CWJC 20015/2019	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete

431.	Sanjeev Kr. Mishra 9835068340	Gulab Singh	EC-BRHC99-10825-2020	Case has not been listed yet. ( incomplete format).	Not considered as format incomplete
432.	Sanjeev Kr. Mishra 9835068340	Rajesh Kr.	CWJC 11152/2020	The SDO passed the order without supply the copy of the enquiry report. ( incomplete format).	Not considered as format incomplete
433.	Sanjeev Kr. Mishra 9835068340	Ramchandra Ram	CWJC 18040/2020	The SDO passed the order without supply the copy of the enquiry report. ( incomplete format).	Not considered as format incomplete
434.	Sanjeev Kr. Mishra 9835068340	Jai Prakash Uraon	CWJC 23771/2020	The SDO passed the order without supply the copy of the enquiry report. ( incomplete format).	Not considered as format incomplete
435.	Harsh Singh 9661911004	The BPSC & Ors.	LPA 642/2019	For filing vakalatnama on behalf of petitioner. (incomplete format)	Not considered as format incomplete
436.	Harsh Singh 9661911004	Chhotu Kr.	Cr. Misc 2690/2020	For filing vakalatnama on behalf of informant. (incomplete format)	Not considered as format incomplete
437.	Prashant Sinha 9334142016	Nawal Koshor Singh & Ors.	EC-BRHC99-14105-2020	Salary matter(Incomplete format)	Not considered as format incomplete
438.	Prashant Sinha 9334142016	Pappu KR. Yadav	CWJC 5228/2020	LPG distributorship has been cancelled.	Not considered as format incomplete

				(Incomplete format)	
439.	Bipin Bihari Singh 8877241292	Upendra Kr. Sharma	CWJC No. 251/2020	Payment of admitted contractual amount(Incomplete format)	Not considered as format incomplete
440.	Bipin Bihari Singh 8877241292	Santosh Kr. Yadav	CWJC No. 16842/2020	Matter relates to compassionate appointment. (Incomplete format)	Not considered as format incomplete
441.	Sanjay kr. No.7, 9934021776	Mahendra Pd. Agrawal	EC-BRHC99-12347-2020	Demolition matter.	To be Listed
442.	Sanjay kr. No.7, 9934021776	Kishore Yadav	I.A 2/2020 in Cr. App 1738/2017(SJ)	Convicted for 10 years.	To be Listed
443.	Sanjay kr. No.7, 9934021776	Ali Akbar	EC-BRHC99-12346-2020	Modification.	To be Listed
444.	Shivendra Kr. Sinha 9334062685	Sushil Yadav & Ors.	Cr. App(SJ) 763/2020	For admission (Incomplete format)	Not considered as format incomplete
445.	Shivendra Kr. Sinha 9334062685	Sanjay Mandal.	Cr. App(SJ) 2606/2019	I.A for bail. (Incomplete format)	Not considered as format incomplete
446.	Sharda nand Mishra 9430450915	Md. Sah Alam	CWJC 7053/2020	For quashing the memo no. 63 dt. 14.05.2020 (Incomplete format)	Not considered as format incomplete
447.	Sharda nand Mishra 9430450915	Moti Lal Sah	Cr. App 135/2020(SJ) (A.bail)	Withdrawal. (incomplete format)	Not considered as format incomplete
448.	Sharda nand Mishra 9430450915	Kamal Kishore Mishra	CWJC 6066/2020	For quashing the memo no. 3357 dt. 23.10.2019 (incomplete format)	Not considered as format incomplete
449.	Raj Kishore Pd.	M/s Sushila Chemical Pvt.	CWJC 4913/2012	Withdrawal (incomplete)	Not considered as format

	9431009122	Ltd.		format)	incomplete
450.	Raj Kishore Pd. 9431009122	Mithila Coal Industries Pvt. Ltd.	CWJC 1060/2012	Withdrawal (incomplete format)	Not considered as format incomplete
451.	Ranjeet Kr. 9234945387	M/s Arya Ratna	EC-BRHC99-14256-2020	Termination of tender. (incomplete format)	Not considered as format incomplete
452.	Kr. Kaushik 9162920850	Ajoy Kr.	Cr. Misc 74264/2019	For quashing the order dt. 20.09.2012 (incomplete format)	Not considered as format incomplete
453.	Manoj kr. 9801179773	Guddu kr.	T. No. 23167/2020	Filed vakalatnama on behalf of petitioner. (Incomplete format)	Not considered as format incomplete
454.	Kamlesh Kr. Pathak 7488175334	Kinu Chouhan	I.A 5/2020 in cr. App(SJ) 2249/2017	I.A for bail. (Incomplete format)	Not considered as format incomplete
455.	Kamal Kishore Sinha 9801382801	Ravi Kr.	CWJC 21503/2019	Recruitment matter. (incomplete format)	Not considered as format incomplete
456.	Manish Kr. No.2, 9835200021	Jhulan Sharma	Cr. App 3456/2017(SJ)	I.A has been filed for bail. (Incomplete format)	Not considered as format incomplete
457.	Subhash Kr. 9931282766	Bhuar Yadav	Cr. Misc 3489/2020(A.b ail)	Withdrawal. (Incomplete format)	Not considered as format incomplete
458.	Surendra Kishore Thakur 9204528668	Shrawan Kr.	CWJC 18615/2020	Land dispute. (Incomplete format)	Not considered as format incomplete
459.	Pramod Kr. Sinha 9934066362	Rohit Kr.	EC-BRHc99-04739-2020	Main accused has been granted bail. (Incomplete format)	Not considered as format incomplete
460.	Vitesh Kr. Singh 9334548755	Uma Shankar Pd.	Cr. App(SJ) 5576/2019	Pending for admission. (Incomplete	Not considered as format incomplete

				format)	
461.	Rajesh Kr. 9431638305	Kedar Rai	cr. Misc 19305/2020	Case has not been listed. (incomplete format)	Not considered as format incomplete
462.	Kundan kr. 9430921661	Sangita Kri.	Ec-BRHC99- 11808-2020	Appointment matter. (Incomplete format)	Not considered as format incomplete
463.	Anjum Praveen 9155306848	Pankaj kr. Pandey & ors.	CWJC 15768/2016	No hearing has taken place. Case was filed in 2016. (Incomplete format)	Not considered as format incomplete
464.	Arup Kr. Chongdar 9934687608	Kashmendra Kr. Sharma & ors.	Ec-BRHc99- 11780-2020	Selection matter. (incomplete format)	Not considered as format incomplete
465.	Purushottam Kr. Jha 9431043413	Ram Videshi Singh College Vaishali.	CwJC 13971/2019	Affiliation of college has been cancelled. (incomplete format)	Not considered as format incomplete
466.	Dileep Kr. Singh 9430503399	Amir Ansari	Cr. Misc 15179/2020	Restoration. (incomplete format)	Not considered as format incomplete
467.	Suman kr. 9431072870	Umesh kr. Karjee	I.A 4341/2018, CwJC 4259/2018	Salary matter. (Incomplete format.)	Not considered as format incomplete
468.	Alok Ranjan 9304521299	Sandeep Kumar	EC-BRHC99- 14486-2020 (CWJC)	For disposal of pending representation (Transfer of services matter) (Incomplete format)	Not considered as format incomplete
469.	Alok Ranjan 9304521299	Md. Rizwan Alam and others	EC-BRHC99- 12162-2020 (Quashing)	For quashing of FIR bearing Araria P.S. Case No. 297 of 2020 (For grant of bail) (Incomplete format)	Not considered as format incomplete

470.	Parijat Saurav 7739897699	Dharmender	I.A. no.3 of 2020 in CWJC No. 21394 of 2019 (DB)	Selection and appointment matter(Incomplete format)	Not considered as format incomplete
471.	Chiranjiva Ranjan 9431044851	Rajnikant Kumar	Cr. Misc. No. 26870 of 2020 (A. Bail)	To file Vakalatnama	To be filed through e-mode
472.	Manoj Kumar 9934894192	Kamal Sahni	EC-BRHC99-014676-2020 (Modification )	Modification of the order dated 09.07.2020 passed in Cr. Misc. No. 13762 of 2020(Incomplete format)	Not considered as format incomplete
473.	Pramod Mishra 9608339385	Ghazanfar Ali	EC-BRHC99-03704-2020 (CWJC)	Petitioner happens to be a doctor who was discharging duties as a frontline corona warrior when his service was brought to an end in an unjustified manner(Incomplete format)	Not considered as format incomplete
474.	Pramod Mishra 9608339385	Md. Mahmud Alam	CWJC No. 7513 of 2019 (E.C. Act)	PDS license of the petitioner has been cancelled(Incomplete format)	Not considered as format incomplete
475.	Jayram Prasad 9304728590	Lav Kumar @ Ritesh Kumar	Cr. Misc. No. 12116 of 2020 (Modification )	Earlier order was passed to release the petitioner on bail after framing of charge, but	Not considered as format incomplete

				uptill now charge has not been framed and the charge sheet has already been submitted by Police(Incomplete format)	
476.	Manoj Kumar 9934894192	Mukesh Kumar @ Mukesh Rai	EC-BRHC99-014677-2020 (Modification )	For modification of order dated 08.07.2020 passed in Cr. Misc. No. 20117 of 2020(Incomplete format)	Not considered as format incomplete
477.	Md. Ataul Haque 9835082113	Akbar Ali	Token No. 24678 of 2020	For cause title of stamp reporting(Incomplete format)	Not considered as format incomplete
478.	Pramod Mishra 9431201416	Surya Narayan Mandal	Cr. Appeal (S.J.) No. 1431 of 2020	Case has not been listed till date	Registrar List to verify
479.	Pramod Kumar 9431456941	Jhimi Lal	EC-BRHC99-13383-2020 (Modification )	Modification for release(Incomplete format)	Not considered as format incomplete
480.	Amir Alam 9835219647	Pradeep Kr. Dwivedi and Ors.	MJC No. 898/2019 arising out of CWJC No. 143037/2016	Petitioners working as class-IV employees since 2011 despite vacant seats they are not regularized (Incomplete format)	Not considered as format incomplete
481.	Subhash Kr. 9931282766	Bhuar Yadav @ Sunil Yadav	Cr. Misc. 3489/2020 (A.Bail)	Withdrawal (Incomplete format)	Not considered as format incomplete
482.	Anil Kr. 9431456498	Aman Kr.	Cr. Misc. 19991/2020 (R.Bail)	Modification (Incomplete format)	Not considered as format incomplete

483.	Kumar Kaushik 9162920850	Anjana Rani	LPA No. 874/2019	Respondent is withholding the result of the petitioners in BETET for using whitener, appointment are to made on 31.08.2020 (Incomplete format)	Not considered as format incomplete
484.	Suman Kr. 9431072870	Umesh Kr. Karjee	CWJC No. 4259/2018, I.A. No. 4341/2018	Salary matter (Incomplete format)	Not considered as format incomplete
485.	Kumar Kaushik 9162920850	Kunal Kr.	LPA No. 972/2019	Respondent is withholding the result of the petitioners in BETET for using whitener, appointment are to made on 31.08.2020 (Incomplete format)	Not considered as format incomplete
486.	Harsh Singh 9661911004	Chhotu Kr. @ Jhitoo	Cr. Misc. 2690/2020	To file Vakalatnama (Incomplete format)	Not considered as format incomplete
487.	Purushottam Kr. 9431046413	Ram Bideshi Singh	CWJC No. 13971/2019	Restoration of affiliation of college (Incomplete format)	Not considered as format incomplete
488.	Ramchandra Singh 9304762105	Sanjay Kr .Singh	T. No. 8969/2020	Case is squirrely covered in CWJC NO. 7175/2020 may be listed with the same	Not considered as format incomplete

				(Incomplete format)	
489.	Harsh Singh 9661911004	B.P.S.C. and Ors.	LPA 642/2019	Permission to file Vakalatnama (Incomplete format)	Not considered as format incomplete
490.	Ramchandra Singh 9304762105	Sunita Kumari @ Devi	CWJC No. 22282/2019	Salary matter (Incomplete format)	Not considered as format incomplete
491.	Ayush Kr. 9910885089	Madan Prasad Singh	MJC 7753/2020 arising out of CWJC No. 18566/2018	Petitioner has been suspended from his job (Incomplete format)	Not considered as format incomplete
492.	Krishna Kr. Singh 8873397527	M/s Aman Enterprises	CWJC1/2020 EC-BRHC99-12739-2020	The respondent issued financial bid in favour of Respondent No. 5 without considering the objection filed by the petitioner (Incomplete format)	Not considered as format incomplete
493.	Pappu Kr. Yadav 9334142016	Pappu Kr. Yadav	CWJC No. 5228	Cancellation of LPG Distributorship (Incomplete format)	Not considered as format incomplete
494.	Rajeev Kr. Labh 8340215805	Ram Shankar Choudhary @ Ramashankar Choudhary	CWJC EC-BRHC99-08667-2020	Suspension of PDS License (Incomplete format)	Not considered as format incomplete
495.	Rajeev Kr. Labh 8340215805	Mithan Prasad Yadav	T. NO. 8934/2020 CWJC	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
496.	Rajeev Kr. Labh 8340215805	Zahida Perween	T. NO. 8970/2020 CWJC	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete

				format)	
497.	Rajeev Kr. Labh 8340215805	Vinod Paswan	T. NO. 8967/2020 CWJC	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
498.	Rajeev Kr. Labh 8340215805	Rajesh Kr.	CWJC EC-BRHC99-08405-2020	Cancellation of PDS License (Incomplete format)	Not considered as format incomplete
499.	Binendra Kr. 9934760036	Shiv Kr. Sah	CWJC EC-BRHC99-14564/2020	Tender matter (Incomplete format)	Not considered as format incomplete
500.	Kumar Kaushik 9162920850	Suman Kr.	LPA No. 847/2019	Respondent is withholding the result of the petitioners in BETET for using whitener, appointment are to made on 31.08.2020 (Incomplete format)	Not considered as format incomplete
501.	Anjani Kr. Jha 9934640630	Tribhwan Narayan Singh	CWJC EC-BRHC99-12203/2020	Termination of Work Contract (Incomplete format)	Not considered as format incomplete
502.	Mr. Prakash Singh, 9431879451	Dishant Kumar Singh	EC-BRHC 99-12118-2020(Bail)	Release of vehicle is seized by the police.	To be Listed
503.	Mr. Rajnish Chandra, 9031485810	Mahesh Sah	Cr. App.(SJ) 937/2019(Bail)	Permission for filing Interlocutory Application for grant of Bail.	To be filed through e-mode
504.	Mr. Dinewhwar Mishra, 9835145342	Dharmendra Sahani	Cr. App. No. 947/2016(DB)(Bail)	The appellants has already been in custody.	To be Listed

505.	Mr. Sanchay Srivastava, 9006110279	Ramesh Paswan	Token No. 25657/2020 (R.Bail)	Mentioning with regard to filing no-objection Vakalatnama.	To be filed through e-mode
506.	Mrs. Soni Srivasatav, 9835237996	Sanjit Kumar	Cr. Appeal No. 925/2017(SJ)Bail	Appellant is in custody 23.4.2016	Not considered as format incomplete
507.	Mr. Gajendra Kumar singh, 9973543163	Krishna Ram	Cr. App. No. 1431/2018(DB) Bail	That the appellant is in custody since 12.6.2015.s	Not considered as format incomplete
508.	Mr. Bhola Kumar, 9334143982	Sanu Yadav	Cr. Appeal(SJ)--/2020, EC-BRHC99-12635-2020	The appellants are languishing in judicial custody since 11.11.2019.	Not considered as format incomplete
509.	Mr. Karandeep Kumar, 9472263625	Ravindra Kumar	Cr. App. (DB)No. 102/2015(Bail)	Petitioner is in custody since 28.7.2015	Not considered as format incomplete
510.	Mr. Rajnish Chandra, 90314485810	Ranjay singh	Cr. App.(DB) No. -----169/2015(Bail)	Heart disease and no one is to look after her or give her medical treatment or take her hospital.	Not considered as format incomplete
511.	Md. Imteyaj Ahmad, 9386414816	Surykant Jha	Cr. Appeal(SJ) No. 549/2020, (Bail)	Their appellant is admitted on 18.6.2020.	No Urgency
512.	Mr. Pushpendra Priydearshi, 9430488072	Satish Sharma	Cr. Misc. No. 22447/2020 (Bail)	For filing vakalatnama on behalf of information. The matter is listed before Hon'ble Mr. Justice Prabhat Kumar Singh	To be filed through e-mode

				on Sl.no.105	
513.	Kamla Kant Tiwary 9801466224	Md Tahir & Others	I.A. No 4/2019 In Cr. Appeal No 463/2015 ( D.B)	Custody since 6.9.2019	
514.	Pawan Kumar Singh 9431867701	Tirpat Kumar	I.A. No 3459/2018 in Cr. App No 42/2018 ( D.B )	Custody since 9.11.2017	To be Listed
515.	Manoj Kumar 9801179773	Awadhesh Giri	Cr. Appeal No 547/2015 ( D.B )	Custody Since 5.6.2010	To be Listed
516.	Manoj Kumar 9801179773	Tarun Rai	Cr. Appeal No 42/2015 ( D.B ) I.A. No 2/2018	Custody Since 1.9.2010	To be Listed
517.	Vaidehi Raman Prasad Singh 9234360054	Sharat Kumar	Cr.W.J.C. No 1988/2017	Trial matters	To be Listed
518.	Mr. Rajiv Kumar Singh, 9431036114	Amitabh Choudahry	CWJC.1918 2/2016	Mentioning for urgent posting is being made for withdrawal of the present writ petition since the petitioner has availed alternative remedy	To be Listed

				before the learned Divisional Commissioner, Darbhanga.	
519.	Mr. Umesh Kumar, 9431830267	Ganesh Yadav & Ors	Cr.Appeal No.858/2019 (D.B.)	To file I.A. through e-filing for grant of bail to the appellant No.4.	To be filed through e-mode
520.	Mr. Pankaj Kumar, 9102949888	Birbal Kumar	Token No. Cr.Misc.No. 26942/2020	In the above mention case has been mention on dated 17.07.2020. but till now it has not shown wheather it has been allowed or reject. Now again mentioning it is a modification of Cr.Misc.No. 2470/2020, order dated 27.02.2020.	To be Listed
521.	Mr. Pramod Kumar, 9431456941	Birju Kumar	Cr.Appeal (SJ) No.1534/20	The appellant is in custody	To be Listed

			18, I.A.No.2/20 19	since 17.12.2015.	
522.	Mr. Vikram Singh, 9102977160	Jeetendra Modi	Cr.Appeal No.317/201 8 (D.B.)	The appellant is in custody for more than 5 years.	To be Listed
523.	Mr. Vikram Singh, 9102977160	Umesh Sharma	Cr.Appeal- 407/2016 (D.B.)	The appellant is in custody for more than 5 years	To be Listed
524.	Mr. Rajesh Kumar, 9431650988	Bhantu Rai @ Mantu Rai	Cr.Appeal (D.B.)No.58 9/2015	In the above mentioned case appellant is in custody for about 8 years and I.A. No.03 of 2020 is pending.	To be Listed
525.	Mr. Rajesh Kumar, 9431650988	Pawan Kumar Roy @ Pawan Kumar Rai	Cr.Appeal (D.B.)No.48 2/2015.	In the above mentioned case appellant No.2 is in custody for more than 7 years and his I.A.No.3 of 2020 is pending.	To be Listed
526.	Mr. Amrit Abhijat, 9431244102	Surya Narayan	Cr.Appeal (D.B.)No.22 0-2020	The petitioner is in judicial	To be Listed

		Mehta		custody since 06.12.2019.	
527.	Mr. Bela Singh, 9835420075	Akhlesh Kumar & Ors.	EC-BRHC-15862-2020	(Service matter).	To be Listed
528.	Mr. Kripa Nand Jha, 9835874798	Punita Kumari	I.A.No.1/2019 In CWJC.No.14962/2019	The petitioner shall be removed the I.A. has been filed for stay of removal.	To be Listed
529.	Mr. Vijay Bardhan Pandey,8210203474	Panni Priya Ranjan	CWJC No. 18945/2019	The above said writ application has been filed for allotment of P.D.S. shop while that during pendency of this case.	No Urgency
530.	Mr. Mrigank Mauli, 9431022724	Balmiki Prasad & Ors.	CWJC NO. 6222/2017	Land dispute	To be Listed
531.	Mr. Manoj Kumar, 9801179773	Guriya Devi	CWJC No. 15059/2017	Angan Bari matter regarding appointment of the petitioner.	No Urgency
532.	Mr. Manoj Kumar, 9801179773	Akash Kumar	Civil Rev. No. 09/2020,	Possession to deposit the bank Guarantee kindly modify the said order and direction may be given to list the case.	No Urgency
533.	Mr. Ravi Kumar, 99343432875	Arvind kr. & Ors.	CWJC NO. 20412/2019	Matter relates to PDS shop	No Urgency
534.	Mr. Vaidehi Raman	Vidhatri sinha	CWJC No...../20	The petitioner is panchayat and she is not	To be Listed

	Prasad singh,92343 60054		20, e-filling no. EC- BRHC99- 15619-2020	getting her salary since3 13.2.2016, the date of her rejoining in the school.	
535.	Mr. Arvind Kumar Singh, 6204747826	Ajay Kumar Rai	CWJC NO. 21703/2019	Land Encroachment.	No Urgency
536.	Mr. Sanjeev Kumar Mishra, 9835068340	Nawal Kishore singh	EC-99- BRHC- 11874-2020	On 17.8.2020 and 22.8.2020 Registrar list was directed to verify. Till date the case has not been listed. The only source of livelihood. Order was passed during pandemic after March, 2020.	Registrar List to verify
537.	Mr. Arvind Kumar singh, 6204747826	Binod Kumar sinha	CWJC No.961 of 2020	The petitioner is 4 <sup>th</sup> grade employ in respected Patna university.	To be Listed
538.	Mr. Satish Kumar sinha, 7903218185	Akhil Bhartiya	CWJC NO. 5691/2020	Matter relates tender for procurement of food.	To be Listed
539.	Mr. Harun Quareshi, 9304838589	Md. Ashraf Imam	EC-BRHC- 99-14292- 2020	Appellant's residential houses going to be demolished by the respondents authority.	To be Listed
540.	Mr. Vinay Kumar Mishra, 9835490350	Mamta Kumari singh	CWJC NO. ....../2 020 BRHC- 99-15990- 2020	That the petitioner is block pramukh in maner block and memorandum of confidence motion has been sent to the petitioner.	To be Listed

541.	Mr. Vinay Kumar Mishra, 9835490350	Kamran Ahmad	CWJC NO. ../2020 EC BRHC-99-13573-2020	That the petitioner is block teacher have been transferred by block samiti committee without any jurisdiction in violation of Rule of law.	No Urgency
542.	Mr. Krishna Kumar, 9905483838	Bihar Rajya Matsyajeevi Sahkari Sangh	CWJC NO. 15169/2010	Case is naming on the list before the bench of Hon'ble C.J. & Hon'bla S.Kumar and fixed for listing.	Only for filing vakalatnama through e-mode
543.	Mr. Anand Kumar Ojha, 9431017984	Pradip kumar singh	CWJC No. ..../2020 ECBRHC-99-01330-2020	Enquiry report vitiates the order of cancellation.	No Urgency
544.	Mr. Bela Singh, 9835420075	Vinita Prasad	ECBRHC-99-15591-2020	Petitioners are giving service as M.B.B.S. Doctor in Covid-19.	To be Listed
545.	Mrs. Mira Kmari, 9852237138	Mosmat Guriya Devi	MJC No. 189/2020 out of CWJC NO. 3488/2018	Hon'ble court's order dated 7.8.2019 has not been compiled by the respondents.	No Urgency
546.	Mrs. Shama sinha, 9122662778	Bhrat Prasad	CWJC NO. 21845/2019	Release of vehicle seized under EC Act.	To be Listed
547.	Mr. Bipin Bihari Singh,8877 241292	Sushil KUmaqr Pandey	MJC NO. 629/2020	The petitioner suffer a lot in absence of due payment.	No Urgency
548.	Mr. Harish Chandra Patel,93348 20099	Naqeeb Islam	CWJC NO.	Service matter.	No Urgency
549.	Mr. Ajay Kumar Jha,	Bihar Motor Transport	CWJC No. .../2020	Tax matter.	To be Listed

	9234877768	Federation	/ Token No. EC- BRHC99- 11917/2020		
550.	Mr. Bela Singh, 9835420075	Akhelesh kumar & Ors.	EC-BRHC-99-15862-2020	Service matter.	To be Listed
551.	Mr. Sardana MIshra,943 0450915	Md. Jauwad Alam	CWJC NO. ..../2020, BRHC-99-15395-2020	Admission matter.	To be Listed
552.	Mr. Prabhat Ranjan,993 4089894	Rajeshwar Dayal	EC-BRHC-99-15450-2020	Pension matter	To be Listed
553.	Mr. Pramod Rajpati, 9431021093	Ajit Kumar and others	CWJC.No.4975/2020	CWJC.No.4975/2020 (National Fedration of the Blind Vs. The State of Bihar & Ors)	No Urgency
554.	Mr. Bharat Lal, 9743145710 1	Kanchan Kumari & others	CWJC.No.20059/2020	Petitioners have not got salary since April, 2019.	To be Listed
555.	Mrs. Priya Gupta, 9835024488	Subodh Goel & Co.. Chartered Accountant	EC-BRHC99-16194-2020	The technical bid of the petitioner has wrongly been rejected and if the petition is not heard they will finalized the tender and the writ will become infructuous.	To be Listed
556.	Mr. Manoj Kumar, 9430949657	Mr. Manoj Kumar @ Manoj Kumar Saha,	CWJC.No.15257/2019	The petitioner is seeking quashing of the office order No.PC-43/19, dated 08.05.2019 issued by the Principal, R.K. College, Madhubani by which my	No Urgency

				salary, promotion and seniority became effected without any valid reason.	
557.	Mr. Santosh Kumar Sinha-2, 9835543333 1	Bihar Pradesh Bhrastachar Unmulan Samiti	EC-BRHC99-9757-2020	Orders dated 30.06.2020 is issued by defeating the procedure laid down/prescribed under rules and law of the land with respect to transfer posting.	No Urgency
558.	Mr. Santosh Kumar Sinha-2, 9835543333 1	Bihar Pradesh Bhrastachar Unmulan Samiti	EC-BRHC99-14275-2020	This application in from of Public Interest Litigation is filed to direct the respondents that in obedience to Election Commission of India Circular No.437/6/1/1 NST/ECI/FUNCT/MCC/2020 dated 30.06.2020 and to ensure free and fair existing Assembly Election 2020 transfer the District Treasury Officers who holds the charge and shall hold the charge as earlier of the strong room of respective district during Assembly Election 2020	No Urgency

				and they are posted in their particulars districts of Bihar for more than 05 to 13 years.	
559.	Mr. Santosh Kumar Sinha-2, 98355433331	Dinesh Kumar Singh	EC-BRHC99-13699-2020	In the public interest at large investigation of Muzaffarpur Town P.S. Case No.157 of 2017 registered under Section 409, 467, 468, 471, 120(B) and 420 IPC dated 10.03.2017.	No Urgency
560.	Mr. Rajesh Ranjan No.1, 9431294476	Idea Cellular Infrastructure Services Ltd.	CWJC.No.8481/2013	By order dated 29.04.2015 this Hon'ble Court was pleased to direct for listing of this present case along with CWJC.No.15373/2012.	Registrar List to verify
561.	Mr. Rajesh Ranjan No.1, 9431294476	ATC Telecome Infrastructure Pvt. Ltd.	CWJC.No.11694/2017	By order dated 02.05.2018 this Hon'ble Court was pleased to direct for listing of this present case along with CWJC.No.15373/2012.	Registrar List to verify
562.	Mr. Rajesh Ranjan No.1, 9431294476	Ate India Tower Corporation Pvt. Ltd.	CWJC.No.18601/2016	By order dated 28.11.2016 this Hon'ble Court was pleased to direct for listing of this present case along with CWJC.No.15373/2012.	Registrar List to verify

563.	Mr. Rajesh Ranjan No.1, 9431294476	Tower Vision India Pvt. Ltd.	CWJC.No.75 58/2018	By order dated 26.09.2019 this Hon'ble Court was pleased to direct for listing of this present case along with CWJC.No.15373/2012.	Registrar List to verify
564.	Mr. Rajesh Ranjan No.1, 9431294476	Ate India Tower Corporation Pvt. Ltd.	CWJC.No.52 57/2016	By order dated 28.03.2017 this Hon'ble Court was pleased to direct for listing of this present case along with CWJC.No.15373/2012.	Registrar List to verify
565.	Mr. Gaurav Govind, 9835086148	Rajni Devi	CWJC.No.21 728/2018	The private land of the petitioner has been utilized by the respondent state for digging a tube well and constructing a water lack on it.	No Urgency
566.	Mr. Amrit Abhijat, 9431244102	Md. Mustak Alam Khan @ Md. Mustak Alam Khan	Token No.8138/20 20	Petitioner's PDS licence No.20/2020 has been cancelled.	No Urgency
567.	Mr. Pranav Kumar Jha, 9473446323	Anuj Kumar Pandey	Token No.5704/20 20	The petitioners are working in the Vardwan Institute of Medical Science College and Hospital on the Class-III and Class-IV posts and may be considered as first Row Corona Warriors.	No Urgency

568.	Mr. Sanjeev Kumar, 9431047109	Chandan Kumar & others	CWJC.No.63 56/2020	The cases similar issue with regard to employment of panchayat teachers has been involved. ,	To be Listed with CWJC 6767/2020
569.	Mr. Sanjeev Kumar, 9431047109	Kumud Kant Pandey & others	CWJC.No.60 79/2020	The petitioners have challenged the memo No.514 dated 15.06.2020 passed by education Department by which the petitioners have been debarred for employment of Teacher.	To be Listed with CWJC 6767/2020
570.	Mr. Shashi Bhushan Singh, 9835231146	Priyanka Kumari	EC- BRHC99- 09657/2020	The petitioner has prayed to be permitted to appear the selection proper of teacher.	To be Listed with CWJC 6767/2020
571.	Mr. Shashi Bhushan Singh, 9835231146	Dipjyoti & others	EC- BRHC99- 13432-2020	Matter is related with counselling for the post of Staff Nurse Grade-A'..	To be Listed
572.	Mr. Vishal Saurabh, 9709379933	Ankit Kumar Singh	EA- BRHC99- 00018- 2020, EA- BRHC99- 00019-2020 (In M.A.No.105 8/2019)	The above mentioned Miscellaneous Appeal was earlier mentioned to be list the matter on priority basis as Respondent filed an application before the	No Urgency

				competent authority to grant permission to sale the suit property.	
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